

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                                     |
|----|---------------------------------------|---------------------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------------|
| 1  | D-BLAPL/24339/2026<br>BLAPL/8495/2026 | SANJAYA CHOUDHURY<br>VS<br>STATE OF ODISHA                          | LOKESH GOURAV MOHARANA<br>VS | SAINTALA /28 /2026<br>SPECIAL JUDGE, TITLAGARH(Balangir)<br>Spl/0000007/2026            |
| 2  | D-BLAPL/24036/2026<br>BLAPL/8496/2026 | MADA @ SIBA @ BITU @ SUDAR @ JATIL NAIK<br>VS<br>STATE OF ODISHA    | ARUNA NAYAK<br>VS            | PALLAHARA /375 /2024<br>A.D.J.,TALCHER(Anugul )<br>CT/0000179/2025                      |
| 3  | D-BLAPL/24232/2026<br>BLAPL/8497/2026 | GAUTAM TARINI<br>VS<br>STATE OF ODISHA                              | GOPAL KRISHNA NAYAK<br>VS    | GANGAPUR (ASKA) /281 /2026<br>J.M.F.C.,ASKA(Ganjam)<br>GR/0001043/2026                  |
| 4  | D-BLAPL/24653/2026<br>BLAPL/8498/2026 | KABITA BARAL<br>VS<br>STATE OF ODISHA                               | BISWARANJAN DALAI<br>VS      | BANAPUR P.S. /236 /2025<br>J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)<br>GR/0000351/2025 |
| 5  | D-BLAPL/24484/2026<br>BLAPL/8499/2026 | SUJIT BAIDYA<br>VS<br>STATE OF ODISHA                               | SANJIB KUMAR BHANJADEO<br>VS | KHALLIKOTE /401 /2026<br>SPECIAL JUDGE(POCSO), BERHAMPUR<br>Spl/0000097/2026            |
| 6  | D-BLAPL/15829/2026<br>BLAPL/8500/2026 | SHIBABRAT SWAIN<br>VS<br>STATE OF ODISHA                            | BIJAY KUMAR BEHERA<br>VS     | ANGUL TOWN /1153 /2025<br>SPECIAL JUDGE,ANGUL(Anugul )<br>Spl/0000036/2025              |
| 7  | D-BLAPL/24684/2026<br>BLAPL/8501/2026 | SARFARAJ QUADRI @ SAFARAJU QUADIRI @ BARJU<br>VS<br>STATE OF ODISHA | DALIRANI BEHURAY<br>VS       | / /0<br>A.D.J., SORO(Baleshwar)<br>Spl/0000006/2026                                     |
| 8  | D-BLAPL/16236/2026<br>BLAPL/8502/2026 | DHARMENDRA NAYAK<br>VS<br>STATE OF ODISHA                           | DIBYA JYOTI SAHOO<br>VS      | / /0<br>SPECIAL JUDGE,KENDRAPARA(Kendrapada)<br>TR/0000043/2026                         |
| 9  | D-BLAPL/16253/2026<br>BLAPL/8503/2026 | AKASH KASHYAP<br>VS<br>STATE OF ODISHA                              | BIJAY KUMAR BEHERA<br>VS     | NAYAPALLI P.S. /697 /2025<br>DISTRICT & SESIONS JUDGE,BHUBANESHWAR<br>TR/0000719/2025   |
| 10 | D-BLAPL/16974/2026<br>BLAPL/8504/2026 | SARAT SINGH<br>VS<br>STATE OF ODISHA                                | JUGALA KISHORE PANDA<br>VS   | BANARAPAL /229 /2026<br>SPECIAL JUDGE,ANGUL(Anugul )<br>Spl/0000023/2026                |
| 11 | D-BLAPL/24128/2026<br>BLAPL/8505/2026 | GHENU PANGI<br>VS<br>STATE OF ODISHA                                | SANGRAM KESHARI ROUT<br>VS   | MACHHKUND /92 /2026<br>JMFC, LAMTAPUT(Koraput)<br>GR/0000078/2026                       |

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|----|---------------------------------------|-----------------------------------------------------------------|-----------------------------|--------------------------------------------------------------------------------------|
| 12 | D-BLAPL/18888/2026<br>BLAPL/8506/2026 | SUBASH KUMAR SWAIN @ SUBAS KUMAR SWAIN<br>VS<br>STATE OF ODISHA | SANJAYA NARAYAN SAHOO<br>VS | BALIANTA P.S. /22 /2025<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>TR/0000039/2025      |
| 13 | D-BLAPL/22725/2026<br>BLAPL/8507/2026 | SRITAM DAS<br>VS<br>STATE OF ODISHA                             | SAPAN KUMAR LENKA<br>VS     | / /0<br>SPECIAL JUDGE, CUTTACK(Cuttack)<br>2(A)CC/0000043/2026                       |
| 14 | D-BLAPL/23238/2026<br>BLAPL/8508/2026 | LULU @ ASWINI NAIK @ ASWIN NAIK<br>VS<br>STATE OF ODISHA        | JUGALA KISHORE PANDA<br>VS  | TALCHER TOWN /604 /2026<br>SPECIAL JUDGE (POCSO), ANGUL(Anug)<br>Spl/0000042/2026    |
| 15 | D-BLAPL/24918/2026<br>BLAPL/8509/2026 | MALAYA DUTTA<br>VS<br>STATE OF ODISHA(VIG.)                     | PRAKASH RANJAN BARIK<br>VS  | BALASORE VIGILANCE /14 /2026<br>SPECIAL JUDGE, VIGILANCE, BARIPAD<br>GR/0000005/2026 |
| 16 | D-BLAPL/23888/2026<br>BLAPL/8510/2026 | RAJESH KUMAR PATRA<br>VS<br>STATE OF ODISHA                     | PRADEEP KUMAR MOHANTY<br>VS | GHASIPURA /51 /2026<br>SPECIAL JUDGE,ANANDAPUR(Kendujha)<br>Spl/0000006/2026         |
| 17 | D-BLAPL/24028/2026<br>BLAPL/8511/2026 | AKSHAY KUMAR BARIK<br>VS<br>STATE OF ODISHA                     | DEEPAK KUMAR DAS<br>VS      | / /0<br>SPECIAL JUDGE, NIMAPARA(Puri)<br>TR/0000032/2026                             |
| 18 | D-BLAPL/24229/2026<br>BLAPL/8512/2026 | RAMESH MUNDA @ MANGA<br>VS<br>STATE OF ODISHA                   | BALARAM NAYAK<br>VS         | MAHULPADA /38 /2024<br>SPECIAL JUDGE (POCSO), SUNDARGARH<br>Spl/0000070/2024         |
| 19 | D-BLAPL/24344/2026<br>BLAPL/8513/2026 | VEDGIRI SRINIVASA RAO<br>VS<br>STATE OF ODISHA                  | AMITABH NAIK<br>VS          | CYBER CRIME AND ECO. OFFENCE, CU<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0001434/2024    |
| 20 | D-BLAPL/23874/2026<br>BLAPL/8514/2026 | MANOJ KANDULNA<br>VS<br>STATE OF ODISHA                         | NARESH CHANDRA JENA<br>VS   | HATIBARI /160 /2025<br>AD-HOC A.D.J. (FTSC),ROURKELA(Sund)<br>Spl/0000098/2025       |
| 21 | D-BLAPL/24421/2026<br>BLAPL/8515/2026 | HRUSIKESH PALAI<br>VS<br>STATE OF ODISHA                        | BIKASH CHANDRA PARIJA<br>VS | CYBER CRIME AND ECONOMIC OFFEN<br>J.M.F.C.,JAJPUR ROAD(Jajapur )<br>CT/0001045/2026  |
| 22 | D-BLAPL/24428/2026<br>BLAPL/8516/2026 | SAMRAT RAY @ RAHUL<br>VS<br>STATE OF ODISHA                     | SUSANTA KUMAR SAHU<br>VS    | BARGARH /597 /2025<br>S.D.J.M.,BARGARH(Bargarh )<br>CT/0001573/2025                  |
| 23 | D-BLAPL/24364/2026                    | BIREN KUMAR PALEI                                               | VIVEKANANDA JENA            | CYBER CRIME AND E.O, BALASORE /27                                                    |

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|----|---------------------------------------|------------------------------------------------------|-------------------------------|-------------------------------------------------------------------------------------------|
|    | BLAPL/8517/2026                       | VS<br>STATE OF ODISHA                                | VS                            | S.D.J.M.,BALASORE(Baleshwar)<br>CT/0000634/2026                                           |
| 24 | D-BLAPL/24671/2026<br>BLAPL/8518/2026 | KEDAR @ SALEEM KUMAR GUNTHA<br>VS<br>STATE OF ODISHA | ARIJEET MISHRA<br>VS          | KOTPAD /101 /2026<br>J.M.F.C.,KOTPAD(Koraput)<br>GR/0000097/2026                          |
| 25 | D-BLAPL/24457/2026<br>BLAPL/8519/2026 | SUKANTI MOHANTY<br>VS<br>STATE OF ODISHA             | AMULYA RATNA PANDA<br>VS      | PHULBANI TOWN /168 /2026<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000112/2026        |
| 26 | D-BLAPL/24612/2026<br>BLAPL/8520/2026 | DANDAPATI YUDHISTIR<br>VS<br>STATE OF ODISHA(VIG.)   | JYOTI RANJAN DEO<br>VS        | VIGILANCE PS (BERHAMPUR) /7 /2026<br>SPECIAL JUDGE (VIG),BERHAMPUR(Ga)<br>GR/0000006/2026 |
| 27 | D-BLAPL/24465/2026<br>BLAPL/8521/2026 | MANOJ MUKHI<br>VS<br>STATE OF ODISHA                 | SURYAKANTA DWIBEDI<br>VS      | KHAJURIPADA /60 /2026<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000084/2026           |
| 28 | D-BLAPL/24466/2026<br>BLAPL/8522/2026 | PRASANT @ RASANANDA SAHU<br>VS<br>STATE OF ODISHA    | SURYAKANTA DWIBEDI<br>VS      | PATNAGARH /50 /2016<br>A.D.J,PATNAGARH(Balangir)<br>SC/0000044/2016                       |
| 29 | D-BLAPL/24776/2026<br>BLAPL/8523/2026 | MANAS BALABANTARAY<br>VS<br>STATE OF ODISHA          | DURGA PRASAD PATTANAIAK<br>VS | / /0<br>2ND A.D.J,KHURDA(Khordha )<br>TR/0000001/2025                                     |
| 30 | D-BLAPL/24923/2026<br>BLAPL/8524/2026 | KRUSHNA DALAI<br>VS<br>STATE OF ODISHA               | AMULYA RATNA PANDA<br>VS      | MACHHKUND /21 /2024<br>A.D.J.,KORAPUT(Koraput)<br>CT/0000087/2024                         |
| 31 | D-BLAPL/23989/2026<br>BLAPL/8525/2026 | BABAJI PATRA<br>VS<br>STATE OF ODISHA                | MANORANJAN ACHARYA<br>VS      | ASKA /42 /2025<br>A.D.J.,ASKA(Ganjam)<br>ST/0000078/2025                                  |
| 32 | D-BLAPL/24547/2026<br>BLAPL/8526/2026 | RAJESH SETHI<br>VS<br>STATE OF ODISHA                | KULDEEP MOHANTY<br>VS         | BARGARH /434 /2026<br>S.D.J.M.,BARGARH(Bargarh )<br>CT/0001186/2026                       |
| 33 | D-BLAPL/24438/2026<br>BLAPL/8527/2026 | BASUDEV SAHOO<br>VS<br>STATE OF ODISHA               | PUSPAMITRA MOHAPATRA<br>VS    | CANTONMENT ROAD /235 /2026<br>J.M.F.C.(II),CUTTACK(Cuttack)<br>GR/0001086/2026            |
| 34 | D-BLAPL/24446/2026<br>BLAPL/8528/2026 | SONU@SOUMYA RANJAN SAHOO<br>VS                       | BIJAY KUMAR BEHERA<br>VS      | INDUSTRIAL ESTATE PS /226 /2026<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh)                   |

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|----|---------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------|------------------------------------------------------------------------------------|
| 35 | D-BLAPL/23659/2026<br>BLAPL/8529/2026 | STATE OF ODISHA<br>SHEIKH ROHIT @ USMAN KHAN<br>VS                                                                | NIRANJAN LENKA<br>VS         | TR/0000139/2026<br>SALIPUR /337 /2026<br>SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)   |
| 36 | D-BLAPL/24871/2026<br>BLAPL/8530/2026 | STATE OF ODISHA<br>BISWAJIT MANDAL<br>VS                                                                          | DEEPAK KU SAHOO<br>VS        | Spl/0000110/2026<br>Tantiapal Marine /67 /2026<br>S.D.J.M.,KENDRAPARA(Kendrapara ) |
| 37 | D-CMP/35111/2026<br>CMP/1392/2026     | STATE OF ODISHA<br>SEBAK CHANDRA SAHU<br>VS                                                                       | GOPAL KRUSHNA MOHANTY<br>VS  | GR/0000926/2026<br>//<br>DISTRICT AND SESSIONS JUDGE,DEOGHAR                       |
| 38 | D-CMP/36391/2026<br>CMP/1393/2026     | SUMAN MOHANTY<br>BRAJA BIHARI CHOUDARY<br>VS                                                                      | RAGHUNATH DASMOHAPATRA<br>VS | RFA/0000005/2025<br>//<br>CIVIL JUDGE (JD),KENDRAPARA(Kendrapara)                  |
| 39 | D-CMP/36693/2026<br>CMP/1394/2026     | CHHABILA PRADHAN<br>MANOJ KUMAR SUBUDHI<br>VS                                                                     | PRONOY MOHANTY<br>VS         | CS/0000092/2012<br>//<br>2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR                      |
| 40 | D-CMP/34869/2026<br>CMP/1395/2026     | PRAMOD SUBUDHI<br>ABHIMANYU SAHOO<br>VS                                                                           | BISHNU PRASAD RATH<br>VS     | CS/0000359/2010<br>//<br>A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur)              |
| 41 | D-CONTC/37611/2026<br>CONTC/5489/2026 | PRAKASH KUMAR MALLICK<br>SADASHIBA DAKUA<br>VS                                                                    | ADV<br>VS                    | Fao/0000013/2025<br>//<br>()                                                       |
| 42 | D-CONTC/12383/2026<br>CONTC/5490/2026 | DR. ARABINDA KUMAR PADHEE,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.<br>BIKRAM KESHARI SAHOO<br>VS     | ADV.<br>VS                   | //<br>//<br>()                                                                     |
| 43 | D-CONTC/35257/2026<br>CONTC/5491/2026 | ARAVIND AGRAWAL, IAS<br>BISHNUPRIYA JENA<br>VS                                                                    | SUKANTA KUMAR MISHRA<br>VS   | //<br>//<br>()                                                                     |
| 44 | D-CONTC/36111/2026<br>CONTC/5492/2026 | DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR<br>KHIROD KUMAR PATRA<br>VS | ADV.<br>VS                   | //<br>//<br>()                                                                     |
| 45 | D-CONTC/36118/2026<br>CONTC/5493/2026 | ABHINAV SONKAR, IPS<br>SARAT KUMAT PARHI<br>VS                                                                    | KRISHNA CHANDRA SAHU<br>VS   | //<br>//<br>()                                                                     |
|    |                                       | DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA                                                              |                              | //                                                                                 |

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|----|---------------------------------------|-------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 46 | D-CONTC/36123/2026<br>CONTC/5494/2026 | SIDHESWAR MANDAL<br>VS<br>DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA                                    | KRISHNA CHANDRA SAHU<br>VS | //<br>0<br>//                       |
| 47 | D-CONTC/36468/2026<br>CONTC/5495/2026 | CHERU SENAPATI<br>VS<br>BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY., FOREST AND ENVIRONMENT DEPT., BHUBANESWAR    | BRAJA KISHOR PANDA<br>VS   | //<br>0<br>//                       |
| 48 | D-CONTC/37764/2026<br>CONTC/5496/2026 | RAMESH CHANDRA BARIK<br>VS<br>SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA, ODISHA | ADV.<br>VS                 | //<br>0<br>//                       |
| 49 | D-CONTC/38104/2026<br>CONTC/5497/2026 | REBATI KANTA KANUNGO<br>VS<br>USHA PADHEE, IAS                                                                    | ADV.<br>VS                 | //<br>0<br>//                       |
| 50 | D-CONTC/38106/2026<br>CONTC/5498/2026 | AJIT KUMAR SAHOO<br>VS<br>USHA PADHEE, IAS                                                                        | ADV.<br>VS                 | //<br>0<br>//                       |
| 51 | D-CONTC/38108/2026<br>CONTC/5499/2026 | PRAKASH CHANDRA BISWAL<br>VS<br>USHA PADHEE, IAS                                                                  | ADV.<br>VS                 | //<br>0<br>//                       |
| 52 | D-CONTC/38111/2026<br>CONTC/5500/2026 | HEMALATA MOHANTY<br>VS<br>LAXMIKANTA JENA, BRANCH MANAGER, UCO BANK, BHUBANESWAR                                  | ADV.<br>VS                 | //<br>0<br>//                       |
| 53 | D-CONTC/38116/2026<br>CONTC/5501/2026 | KARTIKA CHANDRA DAS<br>VS<br>USHA PADHEE, IAS                                                                     | ADV.<br>VS                 | //<br>0<br>//                       |
| 54 | D-CONTC/37747/2026<br>CONTC/5502/2026 | ASHOK JENA<br>VS<br>ASHWINI KUMAR DAS, EXECUTIVE OFFICER, DHENKANAL MUNICIPALTY, DHENKANAL                        | ADV.<br>VS                 | //<br>0<br>//                       |
| 55 | D-CONTC/38009/2026<br>CONTC/5503/2026 | SOURAVA ROUT<br>VS<br>SATYABRATA ROUT, SECRETARY, ODISHA LEGISLATIVE ASSEMBLY, KHURDA                             | SUBRAT MISRA<br>VS         | //<br>0<br>//                       |
| 56 | D-CONTC/38324/2026<br>CONTC/5504/2026 | DEBENDRA KUMAR PARIDA<br>VS<br>AJIT BISI, DIVISIONAL FOREST OFFICER, BOLANGIR                                     | BRAJA KISHOR PANDA<br>VS   | //<br>0<br>//                       |
| 57 | D-CONTC/36126/2026                    | BRAJAGOPAL DUTTA                                                                                                  | KRISHNA CHANDRA SAHU       | //                                  |

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|    | CONTC/5505/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DR.MUKESH PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA                                          |                                 | //                                  |
| 58 | D-CONTC/36141/2026 | MITU KUMAR PANDA                                                                              | ADV.                            | //                                  |
|    | CONTC/5506/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DR.MRINALINI DARSWAL, IAS                                                                     |                                 | //                                  |
| 59 | D-CONTC/36147/2026 | PRIYABRATA SAMAL                                                                              | ADV.                            | //                                  |
|    | CONTC/5507/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DHIRENDRA KUMAR JENA, MANAGER, STATE BANK OF INDIA, CENTRAL PENSION PROCESSING CENTER, KHURDA |                                 | //                                  |
| 60 | D-CONTC/36227/2026 | SANGEETA GIRI                                                                                 | ADV.                            | //                                  |
|    | CONTC/5508/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DR.N.THIRUMALA NAYAK, IAS                                                                     |                                 | //                                  |
| 61 | D-CONTC/36234/2026 | RAMANI RANJAN SATPATHY                                                                        | ADV.                            | //                                  |
|    | CONTC/5509/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | BALMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA                                    |                                 | //                                  |
| 62 | D-CONTC/36268/2026 | BALARAM BEHERA                                                                                | ADV.                            | //                                  |
|    | CONTC/5510/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DR.N.THIRUMALA NAIK, IAS                                                                      |                                 | //                                  |
| 63 | D-CONTC/38057/2026 | ANITA BEHERA                                                                                  | ADV.                            | //                                  |
|    | CONTC/5511/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | HEMAKANTA SAY, IAS                                                                            |                                 | //                                  |
| 64 | D-CONTC/38447/2026 | PANAPATI PATRA                                                                                | MANOJ KUMAR MOHANTY             | //                                  |
|    | CONTC/5512/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | HEMAKANTA SAY, I.A.S., MAYURBHANJ                                                             |                                 | //                                  |
| 65 | D-CONTC/36270/2026 | JAGADISH SAHU                                                                                 | ADV.                            | //                                  |
|    | CONTC/5513/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | DR.N.THIRUMALA NAIK, IAS                                                                      |                                 | //                                  |
| 66 | D-CONTC/39347/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK                                               | ADV                             | //                                  |
|    | CONTC/5514/2026    | VS                                                                                            | VS                              | 0                                   |
|    |                    | INSPECTOR -IN- CHARGE,KAMAKHYANAGAR P.S.,DHENKANAL                                            |                                 | //                                  |
| 67 | D-CONTR/25023/2026 | DEBILATA @ BEBILATA SAMAL                                                                     | ABHIJIT DAS,S.K.BARAL,S.K.SETHI | / /0                                |
|    | CONTR/10/2026      | VS                                                                                            | VS                              | 0                                   |
|    |                    | TAPAN KUMAR NAYAK, I.I.C MARSHAGHAI POLICE STATION, KENDRAPARA                                |                                 | //                                  |
| 68 | D-CRLA/16218/2026  | MANGULU RAISINGI                                                                              | SANTOSH KUMAR MAHANTY           | DIGAPAHANDI /133 /2018              |
|    | CRLA/766/2026      | VS                                                                                            | VS                              | AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar   |

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|----|---------------------------------------|----------------------------------------------------------------------------|------------------------------|----------------------------------------------------------------------------------------------|
| 69 | D-CRLA/20933/2026<br>CRLA/767/2026    | STATE OF ODISHA<br>BOB @ DIKSAN SINGHARIA<br>VS                            | LALATENDU PAL<br>VS          | Spl/0000076/2018<br>JHARSUGUDA SADAR /602 /2024<br>SPECIAL JUDGE (POCSO), JHARSUGUDA         |
| 70 | D-CRLMC/24376/2026<br>CRLMC/2885/2026 | STATE OF ODISHA<br>SUCHITRA SWAIN<br>VS                                    | RAMAKRISHAN NAIK<br>VS       | Spl/0000082/2024<br>/ /0<br>J.M.F.C,CUTTACK(Cuttack)                                         |
| 71 | D-CRLMC/25003/2026<br>CRLMC/2886/2026 | STATE OF ODISHA<br>SUDAM SAHOO<br>VS                                       | PRASANTA KUMAR SAHOO<br>VS   | ICC/0000089/2019<br>MAHILA P.S.(BBSR) /43 /2021<br>4TH A.D.J. CUM SPL. JUDGE(POCSO) BE       |
| 72 | D-CRLMC/24340/2026<br>CRLMC/2887/2026 | STATE OF ODISHA<br>SANTOSH KUMAR PATTNAIK@ MITU@ SANTOSH PATTNAIK<br>VS    | LOKESH GOURAV MOHARANA<br>VS | TR/0000376/2021<br>BALLIGUDA /152 /2008<br>A.D.J.,BALLIGUDA(Kandhamal)                       |
| 73 | D-CRLMC/7876/2026<br>CRLMC/2888/2026  | STATE OF ODISHA<br>SUDHANSHU DAS<br>VS                                     | SOMA PATNAIK<br>VS           | ST/0000098/2023<br>CUTTACK VIGILANCE /89 /2016<br>SPL.JUDGE (VIG),CUTTACK(Cuttack)           |
| 74 | D-CRLMC/19493/2026<br>CRLMC/2889/2026 | STATE OF ODISHA<br>KANANBALA BEHERA<br>VS                                  | BRAJA KISHORE PANDA<br>VS    | GR/0000086/2016<br>NIHALPRASAD /17 /2026<br>J.M.F.C.,GONDIA(Dhenkanal)                       |
| 75 | D-CRLMC/23179/2026<br>CRLMC/2890/2026 | STATE OF ODISHA<br>MAHESWAR BEHERA<br>VS                                   | SK. ZAFARULLA<br>VS          | GR/0000049/2026<br>/ /0<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL                               |
| 76 | D-CRLMC/23842/2026<br>CRLMC/2891/2026 | STATE OF ODISHA<br>TAPASWINI PATEL<br>VS                                   | ANAND CHANDRA SWAIN<br>VS    | CRMC/0000027/2017<br>LALBAG /232 /2024<br>S.D.J.M.,CUTTACK SADAR(Cuttack)                    |
| 77 | D-CRLMC/25099/2026<br>CRLMC/2892/2026 | STATE OF ODISHA<br>HEMANTA JANI<br>VS                                      | MANGU NANDY<br>VS            | ICC/0001157/2024<br>/ /0<br>SPECIAL JUDGE,KORAPUT(Koraput)                                   |
| 78 | D-CRLMC/25240/2026<br>CRLMC/2893/2026 | STATE OF ODISHA<br>BISWABANDHU PANIGRAHI<br>VS                             | PRATEIK PARIJA<br>VS         | TR/0000168/2022<br>CUTTACK VIGILANCE /11 /2023<br>SPECIAL JUDGE(VIG),BHUBANESWAR             |
| 79 | D-CRLMC/24857/2026<br>CRLMC/2894/2026 | STATE OF ODISHA(VIG.)<br>DEEPAK@SARBESWAR MALLICK<br>VS<br>STATE OF ODISHA | BISWAJIT MOHANTY<br>VS       | GR/0000035/2023<br>BIDANASI /36 /2023<br>SPECIAL JUDGE, CUTTACK(Cuttack)<br>Spl/0000079/2023 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                         | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                            |
|----|---------------------------------------|--------------------------------------------------------------|-----------------------------|------------------------------------------------------------------------------------------------|
| 80 | D-CRLMC/25181/2026<br>CRLMC/2895/2026 | RANJIT@RANJEET HARIJAN<br>VS<br>STATE OF ODISHA              | ARIJEET MISHRA<br>VS        | KORAPUT SADAR /120 /2020<br>A.D.J.,KORAPUT(Koraput)<br>GR/0000951/2020                         |
| 81 | D-CRLMC/24130/2026<br>CRLMC/2896/2026 | TRINATH DALAI<br>VS<br>STATE OF ODISHA                       | PRAKASH KUMAR SAMAL<br>VS   | KHURDA MODEL /477 /2025<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>GR/0009662/2025                   |
| 82 | D-CRLMC/23315/2026<br>CRLMC/2897/2026 | MANAS RANJAN SAHOO<br>VS<br>STATE OF ODISHA                  | SANTOSH KUMAR DWIVEDY<br>VS | LEPHRIPADA /190 /2022<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH<br>GR/0001710/2022               |
| 83 | D-CRLMC/18353/2026<br>CRLMC/2898/2026 | NILACHAKRA DAS<br>VS<br>STATE OF ODISHA                      | RAJIB LOCHAN PATTNAIK<br>VS | JHARIGAM /133 /2020<br>SPECIAL JUDGE(POCSO), NABARANGPUR<br>TR/0000019/2021                    |
| 84 | D-CRLMC/23823/2026<br>CRLMC/2899/2026 | DIPU@BASUDEB PARIDA<br>VS<br>STATE OF ODISHA                 | AMLAN SHAKTI PAUL<br>VS     | CHANDAKA P.S. /27 /2017<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>GR/0000258/2017                   |
| 85 | D-CRLMC/24842/2026<br>CRLMC/2900/2026 | BIJAYA KUMAR PADHI<br>VS<br>STATE OF ODISHA                  | ARJUNA CHARANA BEHERA<br>VS | KHARIAR /32 /2010<br>J.M.F.C.,KHARIAR(Nuapada )<br>GR/0000068/2010                             |
| 86 | D-CRLMC/24887/2026<br>CRLMC/2901/2026 | NILAMADHAB DASH @ NILAMADHAVA DASH<br>VS<br>STATE OF ODISHA  | ASISH MISHRA<br>VS          | RAJNAGAR /287 /2026<br>J.M.F.C., RAJNAGAR(Kendrapara )<br>GR/0000444/2026                      |
| 87 | D-CRLMC/23481/2026<br>CRLMC/2902/2026 | MANGULI MALIK<br>VS<br>STATE OF ODISHA                       | BISWARANJAN DALAI<br>VS     | Tantiapal Marine /148 /2024<br>AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara)<br>Spl/0000084/2024 |
| 88 | D-CRLMC/24204/2026<br>CRLMC/2903/2026 | DEBENDRA BEHERA<br>VS<br>STATE OF ODISHA                     | SARBESWAR SAHOO<br>VS       | MACHHKUND /63 /2021<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000069/2021                       |
| 89 | D-CRLMP/23887/2026<br>CRLMP/1234/2026 | MINATI ROUTRAY<br>VS<br>SUPERINTENDENT OF POLICE, KENDRAPARA | BHUBANANANDA LENKA<br>VS    | MAHAKALPARA /273 /2023<br>( )<br>//                                                            |
| 90 | D-CRLMP/23977/2026<br>CRLMP/1235/2026 | SASWAT DASH<br>VS<br>STATE OF ODISHA                         | PRABHAKAR SABAT<br>VS       | JAGATPUR /222 /2026<br>( )<br>//                                                               |
| 91 | D-CRLMP/24679/2026                    | SWAMI NITYABODHANANANDA                                      | SUSANTA KUMAR TRIPATHY      | BARGARH /450 /2026                                                                             |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                        |
|-----|---------------------------------------|-----------------------------------------------------|------------------------------------|------------------------------------------------------------|
|     | CRLMP/1236/2026                       | VS<br>STATE OF ODISHA                               | VS                                 | ()<br>//                                                   |
| 92  | D-CRLMP/24572/2026<br>CRLMP/1237/2026 | SANJUKTA NAYAK<br>VS<br>STATE OF ODISHA             | AMULYA RATNA PANDA<br>VS           | REMUNA /92 /2026<br>()<br>//                               |
| 93  | D-CRLMP/24815/2026<br>CRLMP/1238/2026 | TIKAGOBINDA CHANDRA KHILAR<br>VS<br>STATE OF ODISHA | RAKESH KUMAR SARANGI<br>VS         | MAHAKALPARA /72 /2018<br>()<br>//                          |
| 94  | D-CRLMP/24210/2026<br>CRLMP/1239/2026 | KAMRUN NESA<br>VS<br>STATE OF ODISHA                | PARTHA SARATHI DAS<br>VS           | / /<br>()<br>//                                            |
| 95  | D-CRLMP/23408/2026<br>CRLMP/1240/2026 | VICTIM<br>VS<br>STATE OF ODISHA                     | SATYABRATA DASH<br>VS              | BADAMBADI /193 /2026<br>()<br>//                           |
| 96  | D-CRLMP/24678/2026<br>CRLMP/1241/2026 | PRADYUMNA KUMAR KANUNGO<br>VS<br>STATE OF ODISHA    | BISWAJIT MAHARANA<br>VS            | / /0<br>J.M.F.C.(III),CUTTACK(Cuttack)<br>ICC/0000247/2020 |
| 97  | D-CRLMP/24880/2026<br>CRLMP/1242/2026 | SIBA PRASAD MOHANTY<br>VS<br>STATE OF ODISHA        | SUSANTA KUMAR BARAL<br>VS          | / /<br>()<br>//                                            |
| 98  | D-CRLMP/24087/2026<br>CRLMP/1243/2026 | VICTIM/INFORMANT<br>VS<br>STATE OF ODISHA           | KARUNAKAR GAYA<br>VS               | KAKATAPUR /349 /2025<br>()<br>//                           |
| 99  | D-CRLMP/22769/2026<br>CRLMP/1244/2026 | VICTIM<br>VS<br>STATE OF ORISSA                     | SATABDI SAMANTRAY<br>VS            | / /0<br>()<br>//                                           |
| 100 | D-CRLMP/22759/2026<br>CRLMP/1245/2026 | ANURAG ARORA<br>VS<br>TRUPTI RANJAN NAYAK           | SARAT KUMAR GAJENDRA,SR.ADV.<br>VS | BADAGODA P.S. /16 /2026<br>()<br>//                        |
| 101 | D-CRLMP/24968/2026<br>CRLMP/1246/2026 | ARJUN KISKU<br>VS<br>STATE OF ODISHA                | NIRANJAN LENKA<br>VS               | / /0<br>()<br>//                                           |
| 102 | D-CRLMP/25113/2026<br>CRLMP/1247/2026 | SANJAY KUMAR DAS<br>VS                              | RAKESH KUMAR ROUTRAY<br>VS         | / /0<br>()                                                 |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                                             |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------|------------------------------------|---------------------------------------------------------------------------------|
| 103 | D-CRLMP/25002/2026<br>CRLMP/1248/2026  | STATE OF ODISHA<br>INFORMANT<br>VS                                                                  | ANUPAM RATH<br>VS                  | //<br>DHAMNAGAR /268 /2026<br>()                                                |
| 104 | D-CRLMP/25086/2026<br>CRLMP/1249/2026  | STATE OF ODISHA<br>UPENDRA NATH ROUT<br>VS                                                          | JANAKI KANTA MAHAPATRA<br>VS       | //<br>/ /0<br>()                                                                |
| 105 | D-CRLMP/23972/2026<br>CRLMP/1250/2026  | STATE OF ODISHA<br>ACCUSED<br>VS                                                                    | MANORANJAN ACHARYA<br>VS           | //<br>ITAMATI /41 /2021<br>()                                                   |
| 106 | D-CRLMP/24601/2026<br>CRLMP/1251/2026  | STATE OF ODISHA<br>DILLIP KUMAR NATH<br>VS                                                          | GAGAN BIHARI SINGH<br>VS           | //<br>/ /0<br>()                                                                |
| 107 | D-CRLMP/22447/2026<br>CRLMP/1252/2026  | STATE OF ODISHA<br>AJAY KUMAR DAS<br>VS                                                             | SURYAKANTA DASMOHAPATRA<br>VS      | //<br>RANPUR /67 /2026<br>()                                                    |
| 108 | D-CRLMP/25198/2026<br>CRLMP/1253/2026  | STATE OF ODISHA<br>SUDIPTA KUMAR MOHANTY<br>VS                                                      | LALITENDU MISHRA<br>VS             | //<br>KEONJHAR TOWN /763 /2026<br>()                                            |
| 109 | D-CRLREV/25030/2026<br>CRLREV/581/2026 | STATE OF ODISHA<br>RUDRA NARAYAN MISHRA<br>VS                                                       | SUSANTA KUMAR BARAL<br>VS          | //<br>KEONJHAR TOWN /974 /2025<br>A.D.J.,KEONJHAR(Kendujhar)<br>ST/0000016/2026 |
| 110 | D-CRLREV/17156/2026<br>CRLREV/582/2026 | STATE OF ODISHA<br>DEBENDRA JENA@DEBENDRA KUMAR JENA<br>VS                                          | MANAS KUMAR CHAND<br>VS            | / /0<br>A.D.J.,JAJPUR ROAD(Jajapur )<br>CRA/0000002/2023                        |
| 111 | D-CRLREV/23048/2026<br>CRLREV/583/2026 | BAIDHAR DAS<br>SULOCHANA PALEI<br>VS                                                                | AJAYA KUMAR NAYAK<br>VS            | / /0<br>S.D.M., BALASORE(Baleshwar)<br>CRMCM/0000534/2024                       |
| 112 | D-FAO/24601/2026<br>FAO/915/2026       | STATE OF ODISHA<br>THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.,CUTTACK<br>VS            | SUBRAT SATPATHY<br>VS              | //<br>ADM COMNR.FOR WORKMEN COMPEN<br>EC/0000006/2015                           |
| 113 | D-LAA/35207/2026<br>LAA/129/2026       | SUKUMARI NAHARA@LOHAR<br>EAST COAST RAILWAY, CHANDRASEKHARPUR, BHUBANESWAR<br>VS<br>SATYABHAMA ROUT | GOPAL KRISHNA NAYAK (C.G.C.)<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000320/2022                     |

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| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                                                               | COUNSEL FOR PETNR./APPEL                      | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|-----|------------------------------------|----------------------------------------------------------------------------------------------------|-----------------------------------------------|----------------------------------------------------------------|
| 114 | D-LAA/22072/2026<br>LAA/130/2026   | DEPUTY CHIEF ENGINEER (CONSTRUCTION) ECO. RAILWAY, SAMBALPUR<br>VS<br>NABAKISHORE DASH             | ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)<br>VS | //<br>PO, LA, R AND RA (ND), SAMBALPUR(S<br>LA/0000231/2022    |
| 115 | D-MACA/36646/2026<br>MACA/785/2026 | RAKSHYAKAR MAHARANA @ RAKSHYAKAR ANUPAM<br>VS<br>RATMANI MAHANTA                                   | BISWAJIT MOHANTY<br>VS                        | //<br>II MACT,CUTTACK(Cuttack)<br>Mac/0000728/2015             |
| 116 | D-MACA/26970/2026<br>MACA/786/2026 | THE D.M., M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK<br>VS<br>DAMODAR BEHERA                    | ADAM ALI KHAN<br>VS                           | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0001080/2019        |
| 117 | D-MACA/26979/2026<br>MACA/787/2026 | THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK<br>VS<br>GAJENDRA BAL        | ADAM ALI KHAN<br>VS                           | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0001179/2019        |
| 118 | D-MACA/26976/2026<br>MACA/788/2026 | DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE COMPANY LIMITED,CUTTACK<br>VS<br>MAHESWAR ROUT           | ADAM ALI KHAN<br>VS                           | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0001178/2019        |
| 119 | D-MACA/36656/2026<br>MACA/789/2026 | S.R. ANUSUMAN<br>VS<br>RATMANI MAHANTA                                                             | BISWAJIT MOHANTY<br>VS                        | //<br>II MACT,CUTTACK(Cuttack)<br>Mac/0000726/2015             |
| 120 | D-MACA/34740/2026<br>MACA/790/2026 | THE MANAGER, T.P.HUB M/S NEW INDIA ASSURANCE CO LTD,CUTTACK<br>VS<br>PRAMILA MAHANTY               | SOMNATH ROY<br>VS                             | //<br>1ST M.A.C.T., JAGATSINGHPUR(Jagatsin<br>Mac/0000162/2024 |
| 121 | D-MACA/26608/2026<br>MACA/791/2026 | THE BRANCH MANAGER (LEGAL CLAIMS), TATA AIG GENERAL INSURANCE COMPANY LIMITED<br>VS<br>SOBHA SETHI | ANXIMBALI BHOWAR<br>VS                        | //<br>II MACT (SD),BERHAMPUR(Ganjam)<br>Mac/0000151/2024       |
| 122 | D-MACA/36662/2026<br>MACA/792/2026 | SANJUKTA SINGH<br>VS<br>MANOJ KUMAR MOHANTY                                                        | BISWAJIT MOHANTY<br>VS                        | //<br>1ST M.A.C.T., DHENKANAL(Dhenkanal)<br>Mac/0000130/2022   |
| 123 | D-MACA/28456/2026<br>MACA/793/2026 | M/S.NEW INDIA ASSURANCE COMPANY LTD., CUTTACK<br>VS<br>SIPRA RAY                                   | ADAM ALI KHAN<br>VS                           | //<br>II MACT,CUTTACK(Cuttack)<br>Mac/0000253/2017             |
| 124 | D-MACA/36667/2026<br>MACA/794/2026 | SUMITRA PANY<br>VS<br>SUBRAT KUMAR NANDA                                                           | BISWAJIT MOHANTY<br>VS                        | //<br>1ST M.A.C.T., DHENKANAL(Dhenkanal)<br>Mac/0000276/2018   |
| 125 | D-MACA/16304/2026                  | GANESH BHAISA                                                                                      | DEBASISH PATNAIK                              | //                                                             |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                           | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT                               |
|-----|----------------------------------------|--------------------------------------------------------------------------------|---------------------------------|-------------------------------------------------------------------|
|     | MACA/795/2026                          | VS<br>PRADYUT KUMAR PANDA                                                      | VS                              | A.D.J.,SUNDARGARH(Sundargarh)                                     |
| 126 | D-MATA/36684/2026<br>MATA/276/2026     | JYOTIRMAYEE MISHRA<br>VS<br>AMARJIT MOHANTY                                    | GYANA RANJAN MAHAPATRA<br>VS    | Mac/0000074/2022<br>//<br>JUDGE FAMILY COURT,PURI(Puri)           |
| 127 | D-MATA/38279/2026<br>MATA/277/2026     | STUTI SOURAVA MUDULI<br>VS<br>YASHWANT DEV DAS                                 | PRAVAT KUMAR MOHANTY<br>VS      | CP/0000014/2025<br>//<br>JUDGE FAMILY COURT,CUTTACK(Cuttack)      |
| 128 | D-MATA/37285/2026<br>MATA/278/2026     | PRASANTA MALLICK@DAS<br>VS<br>MANINI MALLICK                                   | SATYA NARAYAN BHRAMAR RAY<br>VS | CP/0000344/2025<br>//<br>JUDGE FAMILY COURT, KENDRAPARA           |
| 129 | D-MATA/33294/2026<br>MATA/279/2026     | PUSPANJALI BEHARA @SITHA<br>VS<br>MANJUBALA BEHERA                             | OM SWARUP<br>VS                 | CP/0000303/2022<br>//<br>JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)  |
| 130 | D-RPFAM/37957/2026<br>RPFAM/232/2026   | RAJALAXMI MAHANKUDA<br>VS<br>ARENDRA BASUDEV                                   | ASHOK KUMAR PRADHAN<br>VS       | CP/0000176/2024<br>//<br>JUDGE FAMILY COURT,GANJAM(Ganja)         |
| 131 | D-RPFAM/35421/2026<br>RPFAM/233/2026   | MANAS KUMAR ROUT<br>VS<br>POOJARANI SAMAL                                      | KUMAR PRAJWAL<br>VS             | Crp/0000057/2021<br>//<br>JUDGE, FAMILY COURT,JAJPUR(Jajapur)     |
| 132 | D-RSA/31252/2026<br>RSA/426/2026       | TRILOCHAN SAHOO<br>VS<br>HAREKRUSHNA SAHU                                      | GOPAL PRASAD JENA<br>VS         | Crp/0000169/2024<br>//<br>DISTRICT & SESIONS JUDGE,BHUBANESHWAR   |
| 133 | D-RSA/37289/2026<br>RSA/427/2026       | THE REGULATED MARKET COMMITTEE, JAGATSINGHPUR<br>VS<br>SARADA PRASANNA ACHARYA | SHASHI BHUSAN JENA<br>VS        | RFA/0000207/2022<br>//<br>DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR |
| 134 | D-RSA/38153/2026<br>RSA/428/2026       | TADI CHINNA REDDY<br>VS<br>LINGARAJ KUARNR                                     | BUDHIRAM DAS<br>VS              | RFA/0000008/2025<br>//<br>A.D.J.,KANTABANJI(Balangir)             |
| 135 | D-RVWPET/36427/2026<br>RVWPET/190/2026 | STATE OF ODISHA<br>VS<br>SNIGDHA DASH                                          | DEBASISH TRIPATHY, AGA<br>VS    | RFA/0000011/2025<br>//<br>()                                      |
| 136 | D-RVWPET/38159/2026<br>RVWPET/191/2026 | INDIANA ENGINEERING WORKS (BOMBAY) PVT LTD<br>VS                               | SUVALAXMI HARICHANDAN<br>VS     | //<br>()                                                          |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                              | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                          |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------|-------------------------------|--------------------------------------------------------------|
| 137 | D-SAO/36437/2026<br>SAO/26/2026        | UNION OF INDIA<br>K. JAGANNATH DAS<br>VS<br>IREL(INDIA) LIMITED, GANJAM                           | JUDHISTHIR SAHOO<br>VS        | //<br>//<br>A.D.J.,CHATRAPUR(Ganjam)<br>RFA/0000016/2025     |
| 138 | D-TRPCRL/24735/2026<br>TRPCRL/66/2026  | SANTANU DUARI<br>VS<br>RAKHI SINGH                                                                | OM SWARUP<br>VS               | PIPLI /409 /2024<br>J.M.F.C.,PIPLI(Puri)<br>CMC/0000076/2024 |
| 139 | D-TRPCRL/23066/2026<br>TRPCRL/67/2026  | MURALI SENAPATI<br>VS<br>SUBHADARSHINI NAYAK                                                      | SASHIBHUSAN DAS<br>VS         | //0<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL                   |
| 140 | D-WA/38707/2026<br>WA/1167/2026        | PRINCIPAL SECRETARY TO GOVT., HOME DEPARTMENT, ODISHA<br>VS<br>RAMAKANTA MOHANTY                  | DEBASHIS TRIPATHY,A.G.A<br>VS | //<br>0<br>//                                                |
| 141 | D-WA/52049/2025<br>WA/1168/2026        | DEBA BISI<br>VS<br>STATE OF ODISHA                                                                | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                                                |
| 142 | D-WA/37223/2026<br>WA/1169/2026        | CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK<br>VS<br>RAJALAXMI MISHRA | SANKU<br>VS                   | //<br>0<br>//                                                |
| 143 | D-WP(C)/39078/2026<br>WP(C)/26783/2026 | NIBEDITA BHATTACHARYA<br>VS<br>THE BRANCH MANAGER, BANK OF MAHARASHTRA, JAGATSINGHPUR             | AJAYA KUMAR MOHARANA<br>VS    | //<br>0<br>//                                                |
| 144 | D-WP(C)/38341/2026<br>WP(C)/26784/2026 | MAA BRAHMANI DEVI VANA SURAKSHYA SAMITI, BALADIABANDHA, DHENKANAL<br>VS<br>STATE OF ODISHA        | RIKIPAD MOHANTY<br>VS         | //<br>0<br>//                                                |
| 145 | D-WP(C)/32066/2026<br>WP(C)/26785/2026 | NIRAKAR SAMAL<br>VS<br>STATE OF ODISHA                                                            | SAKTIDHAR MISHRA<br>VS        | //<br>0<br>//                                                |
| 146 | D-WP(C)/36685/2026<br>WP(C)/26786/2026 | BISWAJIT SATPATHY<br>VS<br>THE SUB-COLLECTOR, PURI                                                | SATYA RANJAN MOHAPATRA<br>VS  | //<br>0<br>//                                                |
| 147 | D-WP(C)/34581/2026<br>WP(C)/26787/2026 | HEMANTA KUMAR NAIK<br>VS<br>STATE OF ORISSA                                                       | SRIKANTA KUMAR NATH<br>VS     | //<br>0<br>//                                                |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                              | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------|---------------------------|-------------------------------------|
| 148 | D-WP(C)/36786/2026<br>WP(C)/26788/2026 | CHANDRA BHANU NAYAK<br>VS<br>UNION OF INDIA                                                       | MANAS PATI<br>VS          | //<br>0<br>//                       |
| 149 | D-WP(C)/36140/2026<br>WP(C)/26789/2026 | RASMITA BISWAL<br>VS<br>STATE OF ODISHA                                                           | SHASHI BHUSAN JENA<br>VS  | //<br>0<br>//                       |
| 150 | D-WP(C)/37917/2026<br>WP(C)/26790/2026 | RAJENDRA KHILA<br>VS<br>CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BHUBANESWAR                        | KAMALAKANTA NAYAK<br>VS   | //<br>0<br>//                       |
| 151 | D-WP(C)/37974/2026<br>WP(C)/26791/2026 | THE DIRECTOR, SUNSHINE HOSPITAL, BHUBANESWAR<br>VS<br>ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR | LINGARAJ SARANGI<br>VS    | //<br>0<br>//                       |
| 152 | D-WP(C)/36138/2026<br>WP(C)/26792/2026 | PABITRA JENA<br>VS<br>STATE OF ODISHA                                                             | SHASHI BHUSAN JENA<br>VS  | //<br>0<br>//                       |
| 153 | D-WP(C)/35125/2026<br>WP(C)/26793/2026 | FULA MAJHI<br>VS<br>STATE OF ODISHA                                                               | DHANANJAYA MUND<br>VS     | //<br>0<br>//                       |
| 154 | D-WP(C)/38597/2026<br>WP(C)/26794/2026 | NABA KISHORE PANDA<br>VS<br>COMMISSIONER OF ENDOWMENTS                                            | SOMA PATNAIK<br>VS        | //<br>0<br>//                       |
| 155 | D-WP(C)/38409/2026<br>WP(C)/26795/2026 | SURESH CHANDRA MOHAPATRA<br>VS<br>STATE OF ODISHA                                                 | PRAMODA KUMAR DASH<br>VS  | //<br>0<br>//                       |
| 156 | D-WP(C)/38107/2026<br>WP(C)/26796/2026 | RASHMI REKHA BEHERA<br>VS<br>STATE OF ODISHA                                                      | NIRANJAN LENKA<br>VS      | //<br>0<br>//                       |
| 157 | D-WP(C)/38578/2026<br>WP(C)/26797/2026 | MAA GOURI SWYAM SAHAYAKA DAL, SANKHUA,BALANGIR<br>VS<br>STATE OF ODISHA                           | RAJIV KUMAR MAHANTA<br>VS | //<br>0<br>//                       |
| 158 | D-WP(C)/38305/2026<br>WP(C)/26798/2026 | REBATISH SINGH NAYAK<br>VS<br>STATE OF ODISHA                                                     | MANAS PATI<br>VS          | //<br>0<br>//                       |
| 159 | D-WP(C)/38425/2026                     | JAYA MAA DURGA HASTA SLIPA S.H.G, GELTUA                                                          | RAJIV KUMAR MAHANTA       | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                  | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|---------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/26799/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 160 | D-WP(C)/36139/2026 | SASMITA MAHANA                                                                        | SHASHI BHUSAN JENA       | //                                  |
|     | WP(C)/26800/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 161 | D-WP(C)/38394/2026 | ASHIRBAD SAMANTARAY @ SAMANTARA                                                       | AMITAV TRIPATHY          | //                                  |
|     | WP(C)/26801/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 162 | D-WP(C)/37749/2026 | NAMITA JENA @ NAMITA SAHOO                                                            | RAMESH KUMAR SAHU        | //                                  |
|     | WP(C)/26802/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 163 | D-WP(C)/38388/2026 | NUAGAN GP, MAHILA SHG FEDERATION,BALASORE                                             | RAJIV KUMAR MAHANTA      | //                                  |
|     | WP(C)/26803/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 164 | D-WP(C)/38416/2026 | NARI SAMMUKHYA GPLF, GOPINATHPUR,BALESWAR                                             | RAJIV KUMAR MAHANTA      | //                                  |
|     | WP(C)/26804/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 165 | D-WP(C)/38377/2026 | MAA MANGALA SHG LANGALKATA,SONEPUR                                                    | BHOJARAJ SETH            | //                                  |
|     | WP(C)/26805/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 166 | D-WP(C)/38423/2026 | SABITRIBAI PHULE SHG, GAIBAHAL                                                        | RAJIV KUMAR MAHANTA      | //                                  |
|     | WP(C)/26806/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 167 | D-WP(C)/35263/2026 | PHULAMATI HIMARIKA                                                                    | HIMANSU SEKHAR SATAPATHY | //                                  |
|     | WP(C)/26807/2026   | VS<br>THE CHAIRMAN CUM MANAGING DIRECTOR, NALCO, BHUBANESWAR                          | VS                       | 0<br>//                             |
| 168 | D-WP(C)/39095/2026 | KABITA DAS @ MOHANTY                                                                  | CHINMAYA KUMAR NAYAK     | //                                  |
|     | WP(C)/26808/2026   | VS<br>GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPARTMENT, GOVT OF ODISHA, KHURDA | VS                       | 0<br>//                             |
| 169 | D-WP(C)/30819/2026 | SANJAY KUMAR BHATRA                                                                   | RAMAKANTA PANDA          | //                                  |
|     | WP(C)/26809/2026   | VS<br>STATE OF ODISHA                                                                 | VS                       | 0<br>//                             |
| 170 | D-WP(C)/38385/2026 | SAIBABA WSHG, MAYABARHA, SONEPUR                                                      | BHOJARAJ SETH            | //                                  |
|     | WP(C)/26810/2026   | VS                                                                                    | VS                       | 0                                   |

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|-----|----------------------------------------|----------------------------------------------------------------------------------|-----------------------------|-------------------------------------|
| 171 | D-WP(C)/38068/2026<br>WP(C)/26811/2026 | STATE OF ODISHA<br>NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY, BALASORE<br>VS | GOURI MOHAN RATH<br>VS      | //<br>//<br>0                       |
| 172 | D-WP(C)/36034/2026<br>WP(C)/26812/2026 | STATE OF ODISHA<br>DAMA ROUT<br>VS                                               | SANTOSH KUMAR MAHANTY<br>VS | //<br>//<br>0                       |
| 173 | D-WP(C)/36360/2026<br>WP(C)/26813/2026 | STATE OF ODISHA<br>TAPASWINI NATH<br>VS                                          | PRASANTA KUMAR JENA<br>VS   | //<br>//<br>0                       |
| 174 | D-WP(C)/38616/2026<br>WP(C)/26814/2026 | STATE OF ODISHA<br>TOPHAN MALLICK<br>VS                                          | PRATYASISH MOHANTY<br>VS    | //<br>//<br>0                       |
| 175 | D-WP(C)/38173/2026<br>WP(C)/26815/2026 | STATE OF ODISHA<br>AHALYA NAYAK<br>VS                                            | SUSANTA KUMAR LENKA<br>VS   | //<br>//<br>0                       |
| 176 | D-WP(C)/36692/2026<br>WP(C)/26816/2026 | STATE OF ODISHA<br>DIBYA BHARATI NAYAK @ MOHAPATRA<br>VS                         | PRIYABRATA MOHAPATRA<br>VS  | //<br>//<br>0                       |
| 177 | D-WP(C)/37802/2026<br>WP(C)/26817/2026 | STATE OF ODISHA<br>DHRUBA CHARAN MAHANTA<br>VS                                   | SANJAY KUMAR PATRA<br>VS    | //<br>//<br>0                       |
| 178 | D-WP(C)/37806/2026<br>WP(C)/26818/2026 | STATE OF ODISHA<br>M/S.SREERAM BUILDERS, JAIPUR<br>VS                            | SANJAY KUMAR PATRA<br>VS    | //<br>//<br>0                       |
| 179 | D-WP(C)/17569/2026<br>WP(C)/26819/2026 | STATE OF ODISHA<br>HEMANTA DHAL<br>VS                                            | SUDHIR KUMAR MALLICK<br>VS  | //<br>//<br>0                       |
| 180 | D-WP(C)/38188/2026<br>WP(C)/26820/2026 | STATE OF ODISHA<br>BHAGIRATHI KAR<br>VS                                          | BIJAYA KUMAR BEHERA<br>VS   | //<br>//<br>0                       |
| 181 | D-WP(C)/37000/2026<br>WP(C)/26821/2026 | STATE OF ODISHA<br>MANORANJAN PATTNAYAK<br>VS                                    | HARA PRASAD RATH<br>VS      | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                  |                             | //                                  |

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|-----|----------------------------------------|--------------------------------------------------|---------------------------------|-------------------------------------|
| 182 | D-WP(C)/38146/2026<br>WP(C)/26822/2026 | SUKANTI MOHANTY<br>VS<br>STATE OF ODISHA         | JITENDRA KUMAR MISHRA (2)<br>VS | //<br>0<br>//                       |
| 183 | D-WP(C)/37236/2026<br>WP(C)/26823/2026 | ANJAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA       | ARUN KUMAR PATRA<br>VS          | //<br>0<br>//                       |
| 184 | D-WP(C)/37645/2026<br>WP(C)/26824/2026 | RASANANDA SAHOO<br>VS<br>STATE OF ODISHA         | PRAJIT KUMAR PRADHAN<br>VS      | //<br>0<br>//                       |
| 185 | D-WP(C)/38259/2026<br>WP(C)/26825/2026 | PURNA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA     | INDRAMANI SAHOO<br>VS           | //<br>0<br>//                       |
| 186 | D-WP(C)/20271/2026<br>WP(C)/26826/2026 | RANJAN KUMAR MOHARANA<br>VS<br>STATE OF ODISHA   | SAMARENDRA BAHADUR<br>VS        | //<br>0<br>//                       |
| 187 | D-WP(C)/34633/2026<br>WP(C)/26827/2026 | B. V. V. SRINIVASA RAO<br>VS<br>STATE OF ODISHA  | SADASIVA PATRA (1)<br>VS        | //<br>0<br>//                       |
| 188 | D-WP(C)/37016/2026<br>WP(C)/26828/2026 | NAMRATA PATNAIK<br>VS<br>STATE OF ODISHA         | ANSHUMAN DAS<br>VS              | //<br>0<br>//                       |
| 189 | D-WP(C)/37576/2026<br>WP(C)/26829/2026 | GURUBUX SINGH AHULWALIA<br>VS<br>STATE OF ODISHA | KOUSIK ANANDA GURU<br>VS        | //<br>0<br>//                       |
| 190 | D-WP(C)/37661/2026<br>WP(C)/26830/2026 | ALOK SHARMA<br>VS<br>STATE OF ODISHA             | SUVASHISH PATTANAIAK<br>VS      | //<br>0<br>//                       |
| 191 | D-WP(C)/38308/2026<br>WP(C)/26831/2026 | GYANA SWARUP BEHERA<br>VS<br>STATE OF ODISHA     | ATUL TRIPATHY<br>VS             | //<br>0<br>//                       |
| 192 | D-WP(C)/37577/2026<br>WP(C)/26832/2026 | SRIHARI CHARAN DAS<br>VS<br>STATE OF ODISHA      | BIBHUTI BHUSAN MISHRA<br>VS     | //<br>0<br>//                       |
| 193 | D-WP(C)/37857/2026                     | TARIA KAK                                        | SAMARENDRA BAHADUR              | //                                  |

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|-----|----------------------------------------|----------------------------------------------------------------------------------------|----------------------------|-------------------------------------|
|     | WP(C)/26833/2026                       | VS<br>STATE OF ODISHA                                                                  | VS                         | 0<br>//                             |
| 194 | D-WP(C)/35361/2026<br>WP(C)/26834/2026 | CHITTARANJAN MISHRA<br>VS<br>STATE OF ODISHA                                           | PRAKASH KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 195 | D-WP(C)/37891/2026<br>WP(C)/26835/2026 | SUGYAN KUMAR ROUT<br>VS<br>SUPERINTENDENT, GST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR | RAJ KUMAR JENA<br>VS       | //<br>0<br>//                       |
| 196 | D-WP(C)/38735/2026<br>WP(C)/26836/2026 | GALI SANJIBA RAO<br>VS<br>STATE OF ODISHA                                              | BAIBASWATA PANIGRAHI<br>VS | //<br>0<br>//                       |
| 197 | D-WP(C)/38411/2026<br>WP(C)/26837/2026 | RAJAT KUMAR PATTANAIAK<br>VS<br>STATE OF ODISHA                                        | PRAMODA KUMAR DASH<br>VS   | //<br>0<br>//                       |
| 198 | D-WP(C)/36759/2026<br>WP(C)/26838/2026 | SHREE GOPAL MEMORIAL TRUST, CUTTACK<br>VS<br>STATE OF ODISHA                           | SASWATI SOUMYA SAHU<br>VS  | //<br>0<br>//                       |
| 199 | D-WP(C)/38026/2026<br>WP(C)/26839/2026 | LAXMAN KAND<br>VS<br>STATE OF ODISHA                                                   | KALPATARU KHUNTIA<br>VS    | //<br>0<br>//                       |
| 200 | D-WP(C)/37972/2026<br>WP(C)/26840/2026 | TELANGANA ROJA @ T.ROJA<br>VS<br>STATE OF ODISHA                                       | PRASANTA KUMAR PANDA<br>VS | //<br>0<br>//                       |
| 201 | D-WP(C)/38480/2026<br>WP(C)/26841/2026 | RAJ KISHORE PANDA<br>VS<br>STATE OF ODISHA                                             | NIHAL RATH<br>VS           | //<br>0<br>//                       |
| 202 | D-WP(C)/38163/2026<br>WP(C)/26842/2026 | LAXMINARAYANA WOMEN SELF HELP GROUP, KORAPUT<br>VS<br>STATE OF ODISHA                  | SUBHADUTTA ROUTRAY<br>VS   | //<br>0<br>//                       |
| 203 | D-WP(C)/38861/2026<br>WP(C)/26843/2026 | LALITA KUMAR PATRA<br>VS<br>STATE OF ODISHA                                            | BIKASH RANJAN OJHA<br>VS   | //<br>0<br>//                       |
| 204 | D-WP(C)/37632/2026<br>WP(C)/26844/2026 | PRATAP SAHU<br>VS                                                                      | SUKANTA KUMAR MISHRA<br>VS | //<br>0                             |

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|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 205 | D-WP(C)/38376/2026<br>WP(C)/26845/2026 | STATE OF ODISHA<br>DUSASAN MALLIK<br>VS<br>REVENUE DIVISIONAL COMMISSIONER SOUTHERN DIVISION, BERHAMPUR | RAMAKRISHNA BISOI<br>VS      | //<br>//<br>0<br>//                 |
| 206 | D-WP(C)/38025/2026<br>WP(C)/26846/2026 | DIBYA RANJAN JALLI<br>VS<br>STATE OF ODISHA                                                             | KALPATARU KHUNTIA<br>VS      | //<br>0<br>//                       |
| 207 | D-WP(C)/37888/2026<br>WP(C)/26847/2026 | BAPUJI BEHERA<br>VS<br>PRANGYA PARAMITA BEHERA @ SUNITA                                                 | RAJESH KUMAR MAHAPATRA<br>VS | //<br>0<br>//                       |
| 208 | D-WP(C)/36017/2026<br>WP(C)/26848/2026 | MINATI MANDAL<br>VS<br>STATE OF ODISHA                                                                  | SANTOSH KUMAR MAHANTY<br>VS  | //<br>0<br>//                       |
| 209 | D-WP(C)/38370/2026<br>WP(C)/26849/2026 | MAA ARNAPURNA SHG LINGMARNI, SONEPUR<br>VS<br>STATE OF ODISHA                                           | BHOJARAJ SETH<br>VS          | //<br>0<br>//                       |
| 210 | D-WP(C)/35955/2026<br>WP(C)/26850/2026 | SABITRI PARIDA<br>VS<br>COMMISSIONER, ODISHA INFORMATION COMMISSION, BHUBANESWAR                        | SAMBEET PATTANAYAK<br>VS     | //<br>0<br>//                       |
| 211 | D-WP(C)/36142/2026<br>WP(C)/26851/2026 | PRASANT KUMAR MALLIK<br>VS<br>STATE OF ODISHA                                                           | SHASHI BHUSAN JENA<br>VS     | //<br>0<br>//                       |
| 212 | D-WP(C)/38391/2026<br>WP(C)/26852/2026 | JNYANENDRANATH JENA<br>VS<br>STATE OF ODISHA                                                            | SATYANARAYAN MOHAPATRA<br>VS | //<br>0<br>//                       |
| 213 | D-WP(C)/36342/2026<br>WP(C)/26853/2026 | VIJAY KUMAR<br>VS<br>UNION OF INDIA                                                                     | SASWATI MOHAPATRA<br>VS      | //<br>0<br>//                       |
| 214 | D-WP(C)/38393/2026<br>WP(C)/26854/2026 | MANMOHAN SAHU<br>VS<br>STATE OF ODISHA                                                                  | SATYANARAYAN MOHAPATRA<br>VS | //<br>0<br>//                       |
| 215 | D-WP(C)/38364/2026<br>WP(C)/26855/2026 | RAGHUNATH MAHILA S.H.G.MAHADEVPAI, SONEPUR<br>VS<br>STATE OF ODISHA                                     | BHOJARAJ SETH<br>VS          | //<br>0<br>//                       |

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|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 216 | D-WP(C)/37045/2026<br>WP(C)/26856/2026 | ARCHANA NAHAK<br>VS<br>STATE OF ODISHA                                                                       | DIPTI RANJAN BHOKTA<br>VS    | //<br>0<br>//                       |
| 217 | D-WP(C)/36755/2026<br>WP(C)/26857/2026 | SISUDAS HARPAL<br>VS<br>STATE OF ODISHA                                                                      | DURGESH NARAYAN RATH<br>VS   | //<br>0<br>//                       |
| 218 | D-WP(C)/38585/2026<br>WP(C)/26858/2026 | SANJUKAT PANDA<br>VS<br>STATE OF ODISHA                                                                      | SAROJA KANTA SAMAL<br>VS     | //<br>0<br>//                       |
| 219 | D-WP(C)/36992/2026<br>WP(C)/26859/2026 | SANGRAM KESHARI MALLICK<br>VS<br>STATE OF ODISHA                                                             | AMIYA KUMAR MISHRA<br>VS     | //<br>0<br>//                       |
| 220 | D-WP(C)/38874/2026<br>WP(C)/26860/2026 | KANAKLATA SENAPATI<br>VS<br>STATE OF ODISHA                                                                  | PRABODHA CHANDRA NAYAK<br>VS | //<br>0<br>//                       |
| 221 | D-WP(C)/35578/2026<br>WP(C)/26861/2026 | SANTANU KUMAR SAHOO<br>VS<br>STATE OF ORISSA                                                                 | SRIDHAR RATH<br>VS           | //<br>0<br>//                       |
| 222 | D-WP(C)/37771/2026<br>WP(C)/26862/2026 | M/S SRI SUBHAM MODERN RICE MILL, NABARANGPUR<br>VS<br>AUTHORIZED OFFICER. PUNJAB NATIONAL BANK, NABARANGAPUR | ABHISHEK DASH<br>VS          | //<br>0<br>//                       |
| 223 | D-WP(C)/38373/2026<br>WP(C)/26863/2026 | KHUDURKUNI SHG, KALATIKIRA, SONEPUR<br>VS<br>STATE OF ODISHA                                                 | BHOJARAJ SETH<br>VS          | //<br>0<br>//                       |
| 224 | D-WP(C)/38362/2026<br>WP(C)/26864/2026 | MAA SANTOSHI RARE SHG KAINARA, SUBARNAPUR<br>VS<br>STATE OF ODISHA                                           | BHOJARAJ SETH<br>VS          | //<br>0<br>//                       |
| 225 | D-WP(C)/37750/2026<br>WP(C)/26865/2026 | RAJANIKANTA RAY<br>VS<br>STATE OF ODISHA                                                                     | BISWABIHARI MOHANTY<br>VS    | //<br>0<br>//                       |
| 226 | D-WP(C)/38732/2026<br>WP(C)/26866/2026 | BELARSAN MISAL @ MESAL<br>VS<br>STATE OF ODISHA                                                              | BAIBASWATA PANIGRAHI<br>VS   | //<br>0<br>//                       |
| 227 | D-WP(C)/38363/2026                     | AKRUTI S.H.G.PALSAPALI, SONEPUR                                                                              | BHOJARAJ SETH                | //                                  |

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|-----|--------------------|---------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/26867/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 228 | D-WP(C)/38860/2026 | LALITA KUMAR PATRA                                      | BIKASH RANJAN OJHA       | //                                  |
|     | WP(C)/26868/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 229 | D-WP(C)/35651/2026 | ANANTA JENA                                             | ASIT KUMAR JENA          | //                                  |
|     | WP(C)/26869/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 230 | D-WP(C)/38292/2026 | MAA THAKURANI WOMEN SELF HELP GROUP, TATIAGUDA, KORAPUT | SUBHADUTTA ROUTRAY       | //                                  |
|     | WP(C)/26870/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 231 | D-WP(C)/38374/2026 | DHEERAJ KUMAR DAGA                                      | LAXMI SHARMA             | //                                  |
|     | WP(C)/26871/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 232 | D-WP(C)/36713/2026 | E. MANOJ KUMAR                                          | LAXMIDHAR DASH           | //                                  |
|     | WP(C)/26872/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 233 | D-WP(C)/37329/2026 | PARAMESWAR MISHRA                                       | ABHISHEK DASH            | //                                  |
|     | WP(C)/26873/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 234 | D-WP(C)/38421/2026 | BIJAYALAXMI PALAI                                       | AMITAV TRIPATHY          | //                                  |
|     | WP(C)/26874/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 235 | D-WP(C)/36783/2026 | MADHUSUDAN SARKAR                                       | DURGESH NARAYAN RATH     | //                                  |
|     | WP(C)/26875/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 236 | D-WP(C)/35713/2026 | KUNJALATA MOHANTY                                       | DIPTI RANJAN SWAIN       | //                                  |
|     | WP(C)/26876/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 237 | D-WP(C)/31618/2026 | AMULYA MEHERA                                           | GOKULANANDA SAHU         | //                                  |
|     | WP(C)/26877/2026   | VS<br>STATE OF ODISHA                                   | VS                       | 0<br>//                             |
| 238 | D-WP(C)/38096/2026 | CHITTARANJAN ROUT                                       | DR. BINODA KUMAR MISHRA  | //                                  |
|     | WP(C)/26878/2026   | VS                                                      | VS                       | 0                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                     | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|-------------------------------------|
| 239 | D-WP(C)/38556/2026<br>WP(C)/26879/2026 | STATE OF ODISHA<br>JANCITA LAKRA<br>VS                                                                                                   | ANKITA PATI<br>VS        | //<br>//<br>0                       |
| 240 | D-WP(C)/38366/2026<br>WP(C)/26880/2026 | STATE OF ODISHA<br>MAA SAKTI WSHG SARGUL, SONEPUR<br>VS                                                                                  | BHOJARAJ SETH<br>VS      | //<br>//<br>0                       |
| 241 | D-WP(C)/37033/2026<br>WP(C)/26881/2026 | STATE OF ODISHA<br>BASANTA KUMAR JENA<br>VS                                                                                              | BHABANI SANKAR DAS<br>VS | //<br>//<br>0                       |
| 242 | D-WP(C)/38800/2026<br>WP(C)/26882/2026 | STATE OF ODISHA<br>KADAMBINI NAYAK<br>VS                                                                                                 | SANGRAM JENA<br>VS       | //<br>//<br>0                       |
| 243 | D-WP(C)/37037/2026<br>WP(C)/26883/2026 | STATE OF ODISHA<br>SASMITA PRADHAN<br>VS                                                                                                 | BHABANI SANKAR DAS<br>VS | //<br>//<br>0                       |
| 244 | D-WP(C)/36515/2026<br>WP(C)/26884/2026 | STATE OF ODISHA<br>JAGANNATH BASTIA<br>VS                                                                                                | VS                       | //<br>//<br>0                       |
| 245 | D-WP(C)/38295/2026<br>WP(C)/26885/2026 | M/S. EVOS BUILDCON PRIVATE LIMITED, REPRESENTED THROUGH ITS MANAGING DIRECTOR<br>PRAGATI WOMEN SELF HELP GROUP, SASAHANDI, KORAPUT<br>VS | SUBHADUTTA ROUTRAY<br>VS | //<br>//<br>0                       |
| 246 | D-WP(C)/38099/2026<br>WP(C)/26886/2026 | STATE OF ODISHA<br>ANADI CHARAN NATH<br>VS                                                                                               | JAYADEBA BEHERA<br>VS    | //<br>//<br>0                       |
| 247 | D-WP(C)/38888/2026<br>WP(C)/26887/2026 | STATE OF ODISHA<br>DHAIRYA KUNDAL<br>VS                                                                                                  | SOM RAJ CHOUDHURY<br>VS  | //<br>//<br>0                       |
| 248 | D-WP(C)/24133/2026<br>WP(C)/26888/2026 | STATE OF ODISHA<br>SUSANTA KUMAR JENA<br>VS                                                                                              | DEBAKANTA MOHANTY<br>VS  | //<br>//<br>0                       |
| 249 | D-WP(C)/38246/2026<br>WP(C)/26889/2026 | STATE OF ODISHA<br>RABINDRA KUMAR AICH @ AYACH<br>VS                                                                                     | SWAPNIL ROY<br>VS        | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                                                                          |                          | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 250 | D-WP(C)/37835/2026<br>WP(C)/26890/2026 | ASWINI KUMAR PANI<br>VS<br>MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR                         | GYANA RANJAN SETHI<br>VS     | //<br>0<br>//                       |
| 251 | D-WP(C)/38340/2026<br>WP(C)/26891/2026 | AKHIL KUMAR DAS<br>VS<br>STATE OF ODISHA                                                                                               | AJAYA KUMAR NANDA<br>VS      | //<br>0<br>//                       |
| 252 | D-WP(C)/25795/2026<br>WP(C)/26892/2026 | NARAYAN SAHU<br>VS<br>STATE OF ODISHA                                                                                                  | MAHENDRA KUMAR SAHOO<br>VS   | //<br>0<br>//                       |
| 253 | D-WP(C)/26594/2026<br>WP(C)/26893/2026 | M/S.NAYAK AGENCY, JAJPUR<br>VS<br>THE DY. COMMISSIONER CGST AND C.EX, BHUBANESWAR                                                      | SUBASH CHANDRA SAHOO<br>VS   | //<br>0<br>//                       |
| 254 | D-WP(C)/38770/2026<br>WP(C)/26894/2026 | M/S.ARKAKHETRA BAHUMUKHI CO-OPERATIVE SOCIETY LTD.,PURI<br>VS<br>THE CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR | SIDHARTH SHANKAR PADHY<br>VS | //<br>0<br>//                       |
| 255 | D-WP(C)/37441/2026<br>WP(C)/26895/2026 | TANUJA KUMARI SAHU<br>VS<br>STATE OF ODISHA                                                                                            | SURYAKANTA DWIBEDI<br>VS     | //<br>0<br>//                       |
| 256 | D-WP(C)/38524/2026<br>WP(C)/26896/2026 | MANORANJAN PANI<br>VS<br>STATE OF ODISHA                                                                                               | ABHISEK MOHANTY<br>VS        | //<br>0<br>//                       |
| 257 | D-WP(C)/27110/2026<br>WP(C)/26897/2026 | THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., BHUBANESWAR<br>VS<br>MANAS RANJAN PANI                                               | SUBRAT SATPATHY<br>VS        | //<br>0<br>//                       |
| 258 | D-WP(C)/39089/2026<br>WP(C)/26898/2026 | BINDUBASINI JENA<br>VS<br>STATE OF ODISHA                                                                                              | KUNAL KUMAR SWAIN<br>VS      | //<br>0<br>//                       |
| 259 | D-WP(C)/39057/2026<br>WP(C)/26899/2026 | MANAGING COMMITTEE OF SARAT ROUT UCHA BIDYAPITHA,JAJPUR<br>VS<br>STATE OF ODISHA                                                       | DILLIP KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 260 | D-WP(C)/38791/2026<br>WP(C)/26900/2026 | ISHWAR MAHARANA<br>VS<br>STATE OF ODISHA                                                                                               | JYOTIRMAYA SAHOO<br>VS       | //<br>0<br>//                       |
| 261 | D-WP(C)/39220/2026                     | HEMRAJ PATEL                                                                                                                           | BRAJA KISHOR PANDA           | //                                  |

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## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                           | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|----------------------------------------------------------------------------------------------------------------|-------------------------------|-------------------------------------|
|     | WP(C)/26901/2026                       | VS<br>STATE OF ODISHA                                                                                          | VS                            | 0<br>//                             |
| 262 | D-WP(C)/39141/2026<br>WP(C)/26902/2026 | PRASANT KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                                   | SOURAV SUMAN BHUYAN<br>VS     | //<br>0<br>//                       |
| 263 | D-WP(C)/39183/2026<br>WP(C)/26903/2026 | MAA TARINI SHG, JAJPUR<br>VS<br>STATE OF ODISHA                                                                | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 264 | D-WP(C)/39177/2026<br>WP(C)/26904/2026 | RADHAKRUSHNA SHG, JAJPUR<br>VS<br>STATE OF ODISHA                                                              | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 265 | D-WP(C)/39174/2026<br>WP(C)/26905/2026 | SHIBA PARBATI SHG, GANJAM<br>VS<br>STATE OF ODISHA                                                             | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 266 | D-WP(C)/38741/2026<br>WP(C)/26906/2026 | SAROJ KUMAR KAR<br>VS<br>STATE OF ODISHA                                                                       | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//                       |
| 267 | D-WP(C)/35734/2026<br>WP(C)/26907/2026 | RAJU PRADHAN<br>VS<br>STATE OF ODISHA                                                                          | RABINDRA KUMAR PATNAIK<br>VS  | //<br>0<br>//                       |
| 268 | D-WP(C)/39119/2026<br>WP(C)/26908/2026 | ADITYA KUMAR PANDA<br>VS<br>STATE OF ODISHA                                                                    | SANGRAM JENA<br>VS            | //<br>0<br>//                       |
| 269 | D-WP(C)/38167/2026<br>WP(C)/26909/2026 | PRATIMA WOMEN SELF HELP GROUP, DHARANAHANDI, KORAPUT<br>VS<br>STATE OF ODISHA                                  | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//                       |
| 270 | D-WP(C)/38138/2026<br>WP(C)/26910/2026 | KARNA NAYAK<br>VS<br>CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BHUBANESWAR | SOMANATH MISHRA<br>VS         | //<br>0<br>//                       |
| 271 | D-WP(C)/39180/2026<br>WP(C)/26911/2026 | BISWA SHG, JHARSUGUDA<br>VS<br>STATE OF ODISHA                                                                 | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 272 | D-WP(C)/38177/2026<br>WP(C)/26912/2026 | GOLEKH CHANDRA SAHU<br>VS                                                                                      | JAYADEBA BEHERA<br>VS         | //<br>0                             |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                     | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|----------------------------------------------------------------------------------------------------------|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/38311/2026<br>WP(C)/26913/2026 | JINDAL STEEL LIMITED, ANGUL<br>SARASWATI WOMEN SELF HELP GROUP, KUMULI, KORAPUT<br>VS<br>STATE OF ODISHA | SUBHADUTTA ROUTRAY<br>VS      | //<br>//<br>0<br>//                 |
| 274 | D-WP(C)/39179/2026<br>WP(C)/26914/2026 | OM SANTI SHG, GANJAM<br>VS<br>STATE OF ODISHA                                                            | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 275 | D-WP(C)/38775/2026<br>WP(C)/26915/2026 | ULLASH KUMAR DAS<br>VS<br>R.T.O., JAGATSINGHPUR                                                          | KHIROD CHANDRA MAJHI<br>VS    | //<br>0<br>//                       |
| 276 | D-WP(C)/39110/2026<br>WP(C)/26916/2026 | PRASANTA KUMAR RAJ<br>VS<br>STATE OF ODISHA                                                              | JYOTI RANJAN KHUNTIA<br>VS    | //<br>0<br>//                       |
| 277 | D-WP(C)/38778/2026<br>WP(C)/26917/2026 | ANITA SAHOO<br>VS<br>R.T.O., CUTTACK                                                                     | KHIROD CHANDRA MAJHI<br>VS    | //<br>0<br>//                       |
| 278 | D-WP(C)/38780/2026<br>WP(C)/26918/2026 | GADADHAR BEURA<br>VS<br>R.T.O., SAMBALPUR                                                                | KHIROD CHANDRA MAJHI<br>VS    | //<br>0<br>//                       |
| 279 | D-WP(C)/38772/2026<br>WP(C)/26919/2026 | BINOD KUMAR BARAL<br>VS<br>R.T.O., CUTTACK                                                               | KHIROD CHANDRA MAJHI<br>VS    | //<br>0<br>//                       |
| 280 | D-WP(C)/38591/2026<br>WP(C)/26920/2026 | M/S JAY JAGANNATH INFRA PROJECTS, MALKANGIRI<br>VS<br>STATE OF ODISHA                                    | PRABODHA CHANDRA NAYAK<br>VS  | //<br>0<br>//                       |
| 281 | D-WP(C)/38750/2026<br>WP(C)/26921/2026 | BALARAM SAHU<br>VS<br>STATE OF ODISHA                                                                    | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//                       |
| 282 | D-WP(C)/38593/2026<br>WP(C)/26922/2026 | SWATI PRADHAN<br>VS<br>STATE OF ODISHA                                                                   | PRABODHA CHANDRA NAYAK<br>VS  | //<br>0<br>//                       |
| 283 | D-WP(C)/38774/2026<br>WP(C)/26923/2026 | RAJESH KUMAR SATHPATHY<br>VS<br>R.T.O., KENDRAPARA                                                       | KHIROD CHANDRA MAJHI<br>VS    | //<br>0<br>//                       |

# ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                    | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 284 | D-WP(C)/39254/2026<br>WP(C)/26924/2026 | MAA BANDEL WSHG, KALAHANDI<br>VS<br>STATE OF ODISHA                                     | JNYANANANDA PANDA<br>VS    | //<br>0<br>//                       |
| 285 | D-WP(C)/39257/2026<br>WP(C)/26925/2026 | MAA BRUNDABATI WSHG, KALAHANDI<br>VS<br>STATE OF ODISHA                                 | JNYANANANDA PANDA<br>VS    | //<br>0<br>//                       |
| 286 | D-WP(C)/39159/2026<br>WP(C)/26926/2026 | SURYA KIRAN PILLI @ P SURYA KIRAN<br>VS<br>UNITED INDIA INSURANCE COMPANY LTD., CHENNAI | PRATIK DASH<br>VS          | //<br>0<br>//                       |
| 287 | D-WP(C)/39251/2026<br>WP(C)/26927/2026 | MAA MAHALAXMI WSHG, BHANPUR, KALAHANDI<br>VS<br>STATE OF ODISHA                         | JNYANANANDA PANDA<br>VS    | //<br>0<br>//                       |
| 288 | D-WP(C)/39263/2026<br>WP(C)/26928/2026 | GOPABANDHU WSHG, KALAHANDI<br>VS<br>STATE OF ODISHA                                     | JNYANANANDA PANDA<br>VS    | //<br>0<br>//                       |
| 289 | D-WP(C)/38734/2026<br>WP(C)/26929/2026 | JALANDHAR SWAIN<br>VS<br>STATE OF ODISHA                                                | BAIBASWATA PANIGRAHI<br>VS | //<br>0<br>//                       |
| 290 | D-WP(C)/38049/2026<br>WP(C)/26930/2026 | BASUDEV MOHAPATRA<br>VS<br>STHITIPRAGYA SATAPATHY                                       | SUNKURU SUDHAKAR RAO<br>VS | //<br>0<br>//                       |
| 291 | D-WP(C)/39190/2026<br>WP(C)/26931/2026 | NETAJI SUBASH CHANDRA WSHG, GANJAM<br>VS<br>STATE OF ODISHA                             | SUKANTA KUMAR DALAI<br>VS  | //<br>0<br>//                       |
| 292 | D-WP(C)/38645/2026<br>WP(C)/26932/2026 | SASANKA SEKHAR RAY<br>VS<br>STATE OF ODISHA                                             | BIGYAN KUMAR SHARMA<br>VS  | //<br>0<br>//                       |
| 293 | D-WP(C)/36258/2026<br>WP(C)/26933/2026 | SUDARSAN CHHATRIA<br>VS<br>THE DISTRICT JUDGE, KALAHANDI                                | UMAKANTA MISHRA<br>VS      | //<br>0<br>//                       |
| 294 | D-WP(C)/39261/2026<br>WP(C)/26934/2026 | KASTURABA GANDHI WSHG, KHUNTIA, KALAHANDI<br>VS<br>STATE OF ODISHA                      | JNYANANANDA PANDA<br>VS    | //<br>0<br>//                       |
| 295 | D-WP(C)/37069/2026                     | SATYAJIT GHOSH                                                                          | BIJAY KUMAR MISHRA         | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL            | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|---------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/26935/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 296 | D-WP(C)/38134/2026 | DR. BHUPATI BHUSAN DAS          | DEBARANJAN RAY           | //                                  |
|     | WP(C)/26936/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 297 | D-WP(C)/39185/2026 | ANNAPURNA SHG, NATHASAH, JAJPUR | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26937/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 298 | D-WP(C)/38337/2026 | AKHIL KUMAR DAS                 | AJAYA KUMAR NANDA        | //                                  |
|     | WP(C)/26938/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 299 | D-WP(C)/38884/2026 | MAA THAKURANI SHG, GANJAM       | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26939/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 300 | D-WP(C)/39193/2026 | BABA MANESWAR SHG, JAJPUR       | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26940/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 301 | D-WP(C)/39267/2026 | MAA BARABHIMA WSHG, KALAHANDI   | JNYANANANDA PANDA        | //                                  |
|     | WP(C)/26941/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 302 | D-WP(C)/39296/2026 | CHANDRAKANTA BEHERA             | JITENDRA SAMANTARAY      | //                                  |
|     | WP(C)/26942/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 303 | D-WP(C)/38889/2026 | MAA BRAHMANI DEVI SHG, GANJAM   | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26943/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 304 | D-WP(C)/39194/2026 | SURJYAMUKHI SHG, GANJAM         | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26944/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 305 | D-WP(C)/39268/2026 | JAI JAGANNATH WSHG, KALAHANDI   | JNYANANANDA PANDA        | //                                  |
|     | WP(C)/26945/2026   | VS<br>STATE OF ODISHA           | VS                       | 0<br>//                             |
| 306 | D-WP(C)/38885/2026 | MAA BHAIRABI SHG, GANJAM        | SUKANTA KUMAR DALAI      | //                                  |
|     | WP(C)/26946/2026   | VS                              | VS                       | 0                                   |

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## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                        | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-----------------------------------------|-------------------------------------------------------------|----------------------------|-------------------------------------|
| 307 | D-WP(C)/38733/2026<br>WP(C)/26947/2026  | STATE OF ODISHA<br>KABITA NIAMLA @ NIMALA<br>VS             | BAIBASWATA PANIGRAHI<br>VS | //<br>//<br>()                      |
| 308 | D-WP(C)/39260/2026<br>WP(C)/26948/2026  | STATE OF ODISHA<br>MAA MANGALA WSHG, KALAHANDI<br>VS        | JNYANANANDA PANDA<br>VS    | //<br>//<br>()                      |
| 309 | D-WP(C)/39283/2026<br>WP(C)/26949/2026  | STATE OF ODISHA<br>MAA BHANDARGHARANI WSHG, KALAHANDI<br>VS | JNYANANANDA PANDA<br>VS    | //<br>//<br>()                      |
| 310 | D-WP(C)/39288/2026<br>WP(C)/26950/2026  | STATE OF ODISHA<br>SRI GANESH WSHG, KALAHANDI<br>VS         | JNYANANANDA PANDA<br>VS    | //<br>//<br>()                      |
| 311 | D-ABLAPL/23161/2026<br>ABLAPL/9693/2026 | STATE OF ODISHA<br>SUJIT NAYAK @ SUJIT KUMAR NAYAK<br>VS    | SATYAJEET ROUT<br>VS       | //<br>RAJKANIKA /80 /2026<br>()     |
| 312 | D-ABLAPL/24081/2026<br>ABLAPL/9694/2026 | STATE OF ODISHA<br>ABINASH BEURA @ LAGUN<br>VS              | DEEPAK PANDA<br>VS         | //<br>PURI TOWN /507 /2026<br>()    |
| 313 | D-ABLAPL/24089/2026<br>ABLAPL/9695/2026 | STATE OF ODISHA<br>CHITARANJAN DAS<br>VS                    | SATYAJEET ROUT<br>VS       | //<br>PURI TOWN /507 /2026<br>()    |
| 314 | D-ABLAPL/24090/2026<br>ABLAPL/9696/2026 | STATE OF ODISHA<br>RAJU @ KARTIK SINGH<br>VS                | USHARANI PATI<br>VS        | //<br>GOPALPUR /164 /2026<br>()     |
| 315 | D-ABLAPL/24749/2026<br>ABLAPL/9697/2026 | STATE OF ODISHA<br>RASHEED<br>VS                            | JYOTIRMAYA SAHOO<br>VS     | //<br>BEGUNIA P.S. /324 /2026<br>() |
| 316 | D-ABLAPL/24772/2026<br>ABLAPL/9698/2026 | STATE OF ODISHA<br>SUBODH SWAIN @ SUBADHA SWAIN<br>VS       | SATYABRATA DASH<br>VS      | //<br>JENAPUR /208 /2026<br>()      |
| 317 | D-ABLAPL/24779/2026<br>ABLAPL/9699/2026 | STATE OF ODISHA<br>NILAMADHAB NAYAK<br>VS                   | BYOMAKESH TRIPATHY<br>VS   | //<br>/ /0<br>()                    |
|     |                                         | STATE OF ODISHA                                             |                            | //                                  |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT          |
|-----|-----------------------------------------|---------------------------------------------------------------------|-----------------------------|----------------------------------------------|
| 318 | D-ABLAPL/24780/2026<br>ABLAPL/9700/2026 | BANSIDHAR SAHOO<br>VS<br>STATE OF ODISHA                            | BYOMAKESH TRIPATHY<br>VS    | / /0<br>()<br>//                             |
| 319 | D-ABLAPL/24807/2026<br>ABLAPL/9701/2026 | DIPAK SWAIN @ DEEPAK SWAIN @ BABU<br>VS<br>STATE OF ODISHA          | BIJAY KUMAR BEHERA<br>VS    | CHANDAKA P.S. /195 /2026<br>()<br>//         |
| 320 | D-ABLAPL/24872/2026<br>ABLAPL/9702/2026 | MANDAKINI MALIK @ MILI MALIK<br>VS<br>STATE OF ODISHA               | DEEPAK KU SAHOO<br>VS       | KENDRAPARA SADAR /400 /2026<br>()<br>//      |
| 321 | D-ABLAPL/24146/2026<br>ABLAPL/9703/2026 | LOKANATH SAHOO<br>VS<br>STATE OF ODISHA                             | PRAMODA KUMAR MISHRA<br>VS  | MAHILA P.S. BUXIBAZAR /102 /2026<br>()<br>// |
| 322 | D-ABLAPL/24891/2026<br>ABLAPL/9704/2026 | GAJENDRA PRADHAN @ BULU PRADHAN<br>VS<br>STATE OF ODISHA            | AMITAV TRIPATHY<br>VS       | NUAGAON /173 /2026<br>()<br>//               |
| 323 | D-ABLAPL/24348/2026<br>ABLAPL/9705/2026 | ABHAYA KUMAR NANDA<br>VS<br>STATE OF ODISHA                         | DEBASISH PATNAIK<br>VS      | ERASAMA /243 /2026<br>()<br>//               |
| 324 | D-ABLAPL/24748/2026<br>ABLAPL/9706/2026 | BASUDEV ROUT @ BASU<br>VS<br>STATE OF ODISHA                        | AMITAV TRIPATHY<br>VS       | BARANGA /237 /2026<br>()<br>//               |
| 325 | D-ABLAPL/24886/2026<br>ABLAPL/9707/2026 | SANTOSH SETHI<br>VS<br>STATE OF ODISHA                              | AMITAV TRIPATHY<br>VS       | DASPALLA /41 /2026<br>()<br>//               |
| 326 | D-ABLAPL/24992/2026<br>ABLAPL/9708/2026 | PRINCE @ RAKESH KUMAR NAYAK @ RAKESH NAYAK<br>VS<br>STATE OF ODISHA | BISWORANJAN SWAIN<br>VS     | CHANDABALI /290 /2026<br>()<br>//            |
| 327 | D-ABLAPL/24770/2026<br>ABLAPL/9709/2026 | SUBODH SWAIN @ SUBADHA SWAIN<br>VS<br>STATE OF ODISHA               | SATYABRATA DASH<br>VS       | JENAPUR /209 /2026<br>()<br>//               |
| 328 | D-ABLAPL/25001/2026<br>ABLAPL/9710/2026 | SRIDHAR BEHERA<br>VS<br>STATE OF ODISHA                             | RAJENDRA NARAYAN ROUT<br>VS | SIMULIA /546 /2025<br>()<br>//               |
| 329 | D-ABLAPL/24454/2026                     | MANTU @ SUNENDU SAMAL                                               | SUSANTA KUMAR BARAL         | DERABIS /199 /2026                           |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                         | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                       |
|-----|-----------------------------------------|--------------------------------------------------------------|------------------------------|-----------------------------------------------------------|
|     | ABLAPL/9711/2026                        | VS<br>STATE OF ODISHA                                        | VS                           | ()<br>//                                                  |
| 330 | D-ABLAPL/24513/2026<br>ABLAPL/9712/2026 | SUKRU MAJHI<br>VS<br>STATE OF ODISHA                         | KABIRAJ PRADHAN<br>VS        | THUAMUL RAMPUR /91 /2026<br>()<br>//                      |
| 331 | D-ABLAPL/25054/2026<br>ABLAPL/9713/2026 | BICHITRANANDA MIRDHA<br>VS<br>STATE OF ODISHA                | BHOJARAJ SETH<br>VS          | S.P.(CID-CRL),CUTTACK /18 /2017<br>()<br>//               |
| 332 | D-ABLAPL/24688/2026<br>ABLAPL/9714/2026 | ASHOK PANDA<br>VS<br>STATE OF ODISHA                         | SANJIT MISHRA<br>VS          | SATYABADI /75 /2026<br>()<br>//                           |
| 333 | D-ABLAPL/24827/2026<br>ABLAPL/9715/2026 | RASANANDA PRADHAN<br>VS<br>STATE OF ODISHA                   | BISWAJIT MOHAPATRA<br>VS     | KANKADAHAD /146 /2026<br>()<br>//                         |
| 334 | D-ABLAPL/24594/2026<br>ABLAPL/9716/2026 | KANHEI MUNDA @ BHRAMAR KANHEI MUNDA<br>VS<br>STATE OF ODISHA | SK. ZAFARULLA<br>VS          | KEONJHAR SADAR /549 /2025<br>()<br>//                     |
| 335 | D-ABLAPL/18953/2026<br>ABLAPL/9717/2026 | JAMBUBATI SAHOO<br>VS<br>STATE OF ODISHA                     | SATYAJEET ROUT<br>VS         | AUL /59 /2026<br>()<br>//                                 |
| 336 | D-ABLAPL/24714/2026<br>ABLAPL/9718/2026 | KAILASH NAYAK<br>VS<br>STATE OF ODISHA                       | RAJENDRA NARAYAN ROUT<br>VS  | / /0<br>S.D.J.M.,BHADRAK(Bhadrak )<br>2(A)CC/0000450/2026 |
| 337 | D-ABLAPL/24742/2026<br>ABLAPL/9719/2026 | SAFIK SAHA<br>VS<br>STATE OF ODISHA                          | JAJATI KESHARI KHUNTIA<br>VS | MARINE PS AT BALARAMGADI /24 /2026<br>()<br>//            |
| 338 | D-ABLAPL/24725/2026<br>ABLAPL/9720/2026 | KIRAN DASIRI @ KIRAN DASARI<br>VS<br>STATE OF ODISHA         | JYOTIRMAYA SAHOO<br>VS       | GOPALPUR /314 /2026<br>()<br>//                           |
| 339 | D-ABLAPL/24927/2026<br>ABLAPL/9721/2026 | TRINATH PANGI @ DIPU<br>VS<br>STATE OF ODISHA                | MANGU NANDY<br>VS            | CHITRAKONDA /123 /2025<br>()<br>//                        |
| 340 | D-ABLAPL/24732/2026<br>ABLAPL/9722/2026 | ANUBHAV PANDA @ ANUBHAB @ BANTY<br>VS                        | AMULYA RATNA PANDA<br>VS     | DASARATHPUR /75 /2026<br>()                               |

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## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT            |
|-----|-----------------------------------------|-----------------------------------------------------------------------|-----------------------------|------------------------------------------------|
| 341 | D-ABLAPL/24930/2026<br>ABLAPL/9723/2026 | STATE OF ODISHA<br>PRAKASH KUMAR<br>VS                                | MANGU NANDY<br>VS           | //<br>CYBER CRIME AND ECONOMIC OFFEN<br>()     |
| 342 | D-ABLAPL/24736/2026<br>ABLAPL/9724/2026 | STATE OF ODISHA<br>JAGADISH MOHAPTRA @ MANTU @ JAGDISH MOHAPTRA<br>VS | PRAKASH CHANDRA DASH<br>VS  | //<br>MAHANGA /263 /2026<br>()                 |
| 343 | D-ABLAPL/24746/2026<br>ABLAPL/9725/2026 | STATE OF ODISHA<br>CHANDAN @ CHANDAN PANIGRAHI<br>VS                  | SURESH KUMAR JENA<br>VS     | //<br>SONEPUR /141 /2026<br>()                 |
| 344 | D-ABLAPL/24844/2026<br>ABLAPL/9726/2026 | STATE OF ODISHA<br>SURESH CHANDRA PRUSTY<br>VS                        | BYOMAKESH TRIPATHY<br>VS    | //<br>/ /0<br>()                               |
| 345 | D-ABLAPL/24951/2026<br>ABLAPL/9727/2026 | STATE OF ODISHA<br>NARENDRA KUMAR SAHU<br>VS                          | JITENDRA SAMANTARAY<br>VS   | //<br>ADVA /178 /2026<br>()                    |
| 346 | D-ABLAPL/24737/2026<br>ABLAPL/9728/2026 | STATE OF ODISHA<br>SANATAN MALLICK<br>VS                              | PRAKASH CHANDRA DASH<br>VS  | //<br>MARSHAGHAI /170 /2026<br>()              |
| 347 | D-ABLAPL/25014/2026<br>ABLAPL/9729/2026 | STATE OF ODISHA<br>TAJU @ PAJU @ EKRAM KHAN<br>VS                     | BINAYA BHUSAN ROUTRAY<br>VS | //<br>DARGHA BAZAR /63 /2026<br>()             |
| 348 | D-ABLAPL/23382/2026<br>ABLAPL/9730/2026 | STATE OF ODISHA<br>AMULI @ ANIL KUMAR SAMAL<br>VS                     | PRAVASH CHANDRA JENA<br>VS  | //<br>/ /0<br>CIVIL JUDGE (JD) CUM JMFC,MAHANG |
| 349 | D-ABLAPL/24890/2026<br>ABLAPL/9731/2026 | STATE OF ODISHA<br>TRINATH MAHANTA<br>VS                              | BIRENDRA KUMAR PARDHI<br>VS | 2(A)CC/0000048/2026<br>BARIA /144 /2025<br>()  |
| 350 | D-ABLAPL/24855/2026<br>ABLAPL/9732/2026 | STATE OF ODISHA<br>HEMALATA MAHAKUR<br>VS                             | SUSANTA KUMAR SAHU<br>VS    | //<br>ATTABIRA /319 /2026<br>()                |
| 351 | D-ABLAPL/24867/2026<br>ABLAPL/9733/2026 | STATE OF ODISHA<br>SAHIL ALLI SAHA<br>VS                              | LAXMIKANTA BEHERA<br>VS     | //<br>DHAMARA PS /41 /2026<br>()               |
|     |                                         | STATE OF ODISHA                                                       |                             | //                                             |

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## CASES REGISTERED REPORT AS ON :20/08/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                     |
|-----|-----------------------------------------|---------------------------------------------------------|-----------------------------|---------------------------------------------------------|
| 352 | D-ABLAPL/24136/2026<br>ABLAPL/9734/2026 | GYANARANJAN BISWAL<br>VS<br>STATE OF ODISHA             | PRAVASH CHANDRA JENA<br>VS  | ANANTPUR /192 /2026<br>()<br>//                         |
| 353 | D-ABLAPL/24423/2026<br>ABLAPL/9735/2026 | SIPU @ RATAN KUMAR DAS<br>VS<br>STATE OF ODISHA         | PRAVASH CHANDRA JENA<br>VS  | RAIBANIA /33 /2026<br>()<br>//                          |
| 354 | D-ABLAPL/24443/2026<br>ABLAPL/9736/2026 | BATAKRUSHNA BHOI<br>VS<br>STATE OF ODISHA               | SANJIT MISHRA<br>VS         | SINGHADWAR PS /190 /2026<br>()<br>//                    |
| 355 | D-ABLAPL/24845/2026<br>ABLAPL/9737/2026 | MANGALA SETHY<br>VS<br>STATE OF ODISHA                  | BYOMAKESH TRIPATHY<br>VS    | / /0<br>()<br>//                                        |
| 356 | D-ABLAPL/24921/2026<br>ABLAPL/9738/2026 | SANJIT KHAN @ SANJID KHAN<br>VS<br>STATE OF ODISHA      | PRATIK DASH<br>VS           | BHADRAK RURAL /392 /2026<br>()<br>//                    |
| 357 | D-ABLAPL/25073/2026<br>ABLAPL/9739/2026 | PRASANTA MOHANTY<br>VS<br>STATE OF ODISHA               | ASWINI KUMAR CHODHURY<br>VS | PATTAMUNDAI RURAL PS /417 /2026<br>()<br>//             |
| 358 | D-ABLAPL/24492/2026<br>ABLAPL/9740/2026 | JITENDRA KUMAR ROUT<br>VS<br>STATE OF ODISHA            | ABHISIDDHANTA SAHOO<br>VS   | SATYABADI /431 /2025<br>()<br>//                        |
| 359 | D-ABLAPL/24498/2026<br>ABLAPL/9741/2026 | SIDHARTHA RAUTARAY<br>VS<br>STATE OF ODISHA             | ABHISIDDHANTA SAHOO<br>VS   | KANAS /70 /2023<br>()<br>//                             |
| 360 | D-ABLAPL/25081/2026<br>ABLAPL/9742/2026 | BANISRI PATRO<br>VS<br>STATE OF ODISHA(VIG.)            | SMRUTI RANJAN ROUT<br>VS    | SAMBALPUR VIGILANCE /33 /2024<br>()<br>//               |
| 361 | D-ABLAPL/25093/2026<br>ABLAPL/9743/2026 | PRAMILA BEHERA<br>VS<br>STATE OF ODISHA                 | BISWARANJAN DALAI<br>VS     | SALIPUR /399 /2026<br>()<br>//                          |
| 362 | D-ABLAPL/25128/2026<br>ABLAPL/9744/2026 | GOPAL JENA @GOPAL CHANDRA JENA<br>VS<br>STATE OF ODISHA | PRADIPTA BEURA<br>VS        | / /0<br>J.M.F.C,CUTTACK(Cuttack)<br>2(A)CC/0000022/2026 |
| 363 | D-ABLAPL/24879/2026                     | KALABATI SUNANI                                         | DHIRENDRA KUMAR MOHAPATRA   | LEPHRIPADA /224 /2026                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/08/2026

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|-----|-----------------------------------------|--------------------------------------------------------------------|----------------------------------|----------------------------------------|
|     | ABLAPL/9745/2026                        | VS<br>STATE OF ODISHA                                              | VS                               | ()<br>//                               |
| 364 | D-ABLAPL/24883/2026<br>ABLAPL/9746/2026 | SUDHIR PATTANAIK<br>VS<br>STATE OF ODISHA                          | SUSANTA KUMAR BARAL<br>VS        | / /0<br>()<br>//                       |
| 365 | D-ABLAPL/24997/2026<br>ABLAPL/9747/2026 | SURENDRA MALLIK<br>VS<br>STATE OF ODISHA                           | PRIYA RANJAN SINGH<br>VS         | DHENKANAL TOWN /56 /2026<br>()<br>//   |
| 366 | D-ABLAPL/25011/2026<br>ABLAPL/9748/2026 | SHIVASHISH MOHARANA @ SHIBASHISH MAHARANA<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS           | ASKA /200 /2023<br>()<br>//            |
| 367 | D-ABLAPL/25061/2026<br>ABLAPL/9749/2026 | BENUDHAR PRADHAN<br>VS<br>STATE OF ODISHA                          | PRANAYA KUMAR DASH<br>VS         | FATEGARH /264 /2026<br>()<br>//        |
| 368 | D-ABLAPL/25013/2026<br>ABLAPL/9750/2026 | TAJU @ PAJU @ EKRAM KHAN<br>VS<br>STATE OF ODISHA                  | BINAYA BHUSAN ROUTRAY<br>VS      | LALBAG /137 /2026<br>()<br>//          |
| 369 | D-ABLAPL/24953/2026<br>ABLAPL/9751/2026 | MANOJ SAMAD<br>VS<br>STATE OF ODISHA                               | MANAS KUMAR CHAND<br>VS          | / /0<br>()<br>//                       |
| 370 | D-ABLAPL/24707/2026<br>ABLAPL/9752/2026 | BASANTA PARIDA<br>VS<br>STATE OF ODISHA                            | JAYAKRISHNA MOHAPATRA<br>VS      | BANSADA /66 /2026<br>()<br>//          |
| 371 | D-ABLAPL/23945/2026<br>ABLAPL/9753/2026 | DILIP GUPTA<br>VS<br>STATE OF ODISHA                               | SOUMYA JYOTI BISWAL<br>VS        | DHARMASALA /306 /2026<br>()<br>//      |
| 372 | D-ABLAPL/24244/2026<br>ABLAPL/9754/2026 | SURESH PRADHAN @ MILU PRADHAN<br>VS<br>STATE OF ODISHA             | SANGRAM KESHARI ROUT<br>VS       | BOUDH /326 /2026<br>()<br>//           |
| 373 | D-ABLAPL/24852/2026<br>ABLAPL/9755/2026 | DIBAKAR SAHOO@BAINA<br>VS<br>STATE OF ODISHA                       | ANUGRAHA NARAYAN SAMANTRAY<br>VS | DHAULI PS /205 /2025<br>()<br>//       |
| 374 | D-ABLAPL/25063/2026<br>ABLAPL/9756/2026 | PRADIP KUMAR SAMANTARAY<br>VS                                      | SANGRAMJIT PANDA<br>VS           | MAHILA P.S. BUXIBAZAR /101 /2026<br>() |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/08/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|-------------------|----------------------|--------------------------|-------------------------------------|
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STATE OF ODISHA

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